



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली

Email Office : dgft@nic.in , Phone Office : 011-23062777

**(DES - II SECTION)****MINUTES OF THE NORMS COMMITTEE- II****MEETING No.** NC/2/MEET/Mar/202324/25**DATED:** 03/05/2024Please Note

- I. For information of exporters, Norms Committee - II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80, 85 .Communications in respect of cases/pertaining to NC- II may be sent to email address: nc2.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/2/MEET/Mar/202324/25 dated 03/05/2024 of Norms Committee - II for the year 2024-25 was held on 03/05/2024 under the Chairmanship of HARDEEP SINGH, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

| S.No. | Name and Designation of Representatives   | Department                                                                             |
|-------|-------------------------------------------|----------------------------------------------------------------------------------------|
| 1     | SANJAY KUMAR, Deputy DGFT                 | DGFT(HQ)                                                                               |
| 2     | Kabita Datta, Assistant Section Officer   | DGFT(HQ)                                                                               |
| 3     | Sumit Prakash, Young Professional         | DGFT(HQ)                                                                               |
| 4     | SHAISH KUMAR, Technical Consultant        | DGFT                                                                                   |
| 5     | SK BHATNAGAR, Technical Consultant        | DGFT                                                                                   |
| 6     | vishan agrawal, Technical Consultant      | DGFT                                                                                   |
| 7     | Sushil JAIN, Technical Consultant         | Department for Promotion of Industry & Internal Trade, Ministry of Commerce & Industry |
| 8     | RajeshKumar Jaiswal, Technical Consultant | Ministry of Heavy Industries                                                           |
| 9     | rahul bhardwaj, Technical Consultant      | Office of DC(MSME) , Ministry of MSME                                                  |

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|----|-----------------------------------|-------|
| 10 | tr choudhary,Technical Consultant | MEITY |
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**Case Details and Decision(s):**

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 1 / NC/2/MEET/Mar/202324/25                 |
| Case Status                           | Case Deferred                               |
| Party Name                            | FCI OEN CONNECTORS LIMITED                  |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00009316AM24                  |
| RA File Number                        | NA                                          |
| Licence No and Date                   | NA                                          |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 2 / NC/2/MEET/Mar/202324/25                 |
| Case Status                          | Case Deferred                               |
| Party Name                           | FCI OEN CONNECTORS LIMITED                  |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM APPLY 00009317AM24                  |
| RA File Number                       | NA                                          |
| Licence No and Date                  | NA                                          |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 3 / NC/2/MEET/Mar/202324/25                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | MUNDRA SOLAR PV LIMITED                     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | HQRNORM REVIW00000183AM25                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | NA                                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NA                                          |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                             |
| <p>The Committee considered the case as per agenda and decided to ratify the adhoc norms on repeat basis for similar case ratified in the meeting <b>NC/ 2/ MEET/ Feb/ 202324/ 22</b> dated <b>18.03.2024</b> as per the policy, <b>Para 4.06 (iii) of HBP.</b></p> <p>According to the policy, Norm's committee can specify extended validity period, not more than two years from the date of fixation of such adhoc norms, for grant of further authorizations under such norm.</p> |                                             |

The case stands **Approved**.

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 4 / NC/2/MEET/Mar/202324/25                 |
| Case Status                          | Case Deferred                               |
| Party Name                           | AMC COOKWARE (INDIA) PRIVATE LIMITED        |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM REVIW00004643AM23                   |
| RA File Number                       | 072404000009 AM18                           |
| Licence No and Date                  | 0710111423/19/04/2017                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 5 / NC/2/MEET/Mar/202324/25                 |
| Case Status                          | Case Deferred                               |
| Party Name                           | SHIVALIK BIMETAL CONTROLS LTD               |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM REVIW00149924AM22                   |
| RA File Number                       | 052404000521 AM18                           |
| Licence No and Date                  | 0510405455/30/01/2018                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|--------------------------------------|----------------------------------------------|
| Case No.                             | 6 / NC/2/MEET/Mar/202324/25                  |
| Case Status                          | Case Deferred                                |
| Party Name                           | LM WIND POWER BLADES (INDIA) PRIVATE LIMITED |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024  |
| HQ File Number                       | HQRNORM REVIW00004263AM24                    |
| RA File Number                       | 342404000065 AM19                            |
| Licence No and Date                  | 3410044165/23/05/2018                        |
| Norms Committee Decision:            |                                              |
| Case deferred for the comments of TE |                                              |

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| Case No.    | 7 / NC/2/MEET/Mar/202324/25   |
| Case Status | Case Deferred                 |
| Party Name  | SHIVALIK BIMETAL CONTROLS LTD |

|                                      |                                             |
|--------------------------------------|---------------------------------------------|
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM REVIW00155361AM22                   |
| RA File Number                       | 052404000449 AM19                           |
| Licence No and Date                  | 0510408423/15/11/2018                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|--------------------------------------|----------------------------------------------|
| Case No.                             | 8 / NC/2/MEET/Mar/202324/25                  |
| Case Status                          | Case Deferred                                |
| Party Name                           | LM WIND POWER BLADES (INDIA) PRIVATE LIMITED |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024  |
| HQ File Number                       | HQRNORM REVIW00008703AM24                    |
| RA File Number                       | 342404000335 AM19                            |
| Licence No and Date                  | 3410044885/12/02/2019                        |
| Norms Committee Decision:            |                                              |
| Case deferred for the comments of TE |                                              |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 9 / NC/2/MEET/Mar/202324/25                 |
| Case Status                          | Case Deferred                               |
| Party Name                           | JAIN RESOURCE RECYCLING PRIVATE LIMITED     |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM REVIW00009150AM24                   |
| RA File Number                       | 042404000013 AM20                           |
| Licence No and Date                  | 0410165741/20/06/2019                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 10 / NC/2/MEET/Mar/202324/25                |
| Case Status               | Case Deferred                               |
| Party Name                | NU-CORK PRODUCTS PVT LTD                    |
| Meeting Number and Date   | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number            | HQRNORM REVIW00002244AM23                   |
| RA File Number            | 052404000339 AM20                           |
| Licence No and Date       | 0510411850/16/09/2019                       |
| Norms Committee Decision: |                                             |

Case deferred for the comments of TE

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 11 / NC/2/MEET/Mar/202324/25                |
| Case Status                          | Case Deferred                               |
| Party Name                           | VON ROLL (INDIA) PRIVATE LIMITED            |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM REVIW00007252AM24                   |
| RA File Number                       | 072404000177 AM20                           |
| Licence No and Date                  | 0710115682/14/11/2019                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 12 / NC/2/MEET/Mar/202324/25                |
| Case Status                          | Case Deferred                               |
| Party Name                           | SHIVALIK BIMETAL CONTROLS LTD               |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | 018105000423AM20                            |
| RA File Number                       | 052404000692 AM20                           |
| Licence No and Date                  | 0510413469/29/01/2020                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                            | 13 / NC/2/MEET/Mar/202324/25                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                         | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                          | NAVGRAH FASTNERS PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                             | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                      | HQRNORM REVIW00000131AM25                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                      | 522404000070 AM20                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                 | 5210043332/14/02/2020                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                           |                                             |
| <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms <b>in this specific license only</b>, on the basis of earlier norms fixed in similar cases as per comments of (Tec-3) dated 03.05.2024, as under:</p> <p style="padding-left: 40px;">General norms for washers were fixed on the basis of different ID/OD ratio and the same may be applicable in this case also, as mentioned below:</p> |                                             |

| Export                                                                                   | Import                                                                                  |
|------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------|
| Circular washers made of Stainless Steel of different grades with following ID/ OD ratio | Stainless Steel Coils/ Plates/ Sheets/ Sheet cuttings/ Strips of both prime and seconds |
| Up to 0.30 mm                                                                            | 1.35%                                                                                   |
| Up to 0.30 mm & Up to 0.50 mm                                                            | 1.45%                                                                                   |
| Up to 0.50 mm & Up to 0.70 mm                                                            | 1.70%                                                                                   |
| Up to 0.70 mm                                                                            | 1.85%                                                                                   |

**Note:** Grade and thickness of import item will be same as used in export product.

RA concerned may take suitable consequential action accordingly.

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 14 / NC/2/MEET/Mar/202324/25                |
| Case Status                          | Case Deferred                               |
| Party Name                           | BLUE HAT SOLUTIONS PRIVATE LIMITED          |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM REVIW00008323AM24                   |
| RA File Number                       | 072404000075 AM21                           |
| Licence No and Date                  | 0710116612/16/06/2020                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                                                                                                                                      | 15 / NC/2/MEET/Mar/202324/25                |
| Case Status                                                                                                                                   | Case Approved                               |
| Party Name                                                                                                                                    | JINDAL SAW LIMITED                          |
| Meeting Number and Date                                                                                                                       | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                | HQRNORM REVIW00004559AM23                   |
| RA File Number                                                                                                                                | 052304000084 AM21                           |
| Licence No and Date                                                                                                                           | 0510414673/21/07/2020                       |
| Norms Committee Decision:                                                                                                                     |                                             |
| The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-3) dated 03.05.2024, as under: |                                             |

**Export Product 3 - Add "wt. 550.98.kg."**

**Import 3 - Add "wt.424.98 kg."**

RA concerned may take suitable consequential action accordingly

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 16 / NC/2/MEET/Mar/202324/25                |
| Case Status                          | Case Deferred                               |
| Party Name                           | SUYASH GLOBAL PRIVATE LIMITED               |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM REVIW00007987AM24                   |
| RA File Number                       | 039504000334 AM21                           |
| Licence No and Date                  | 0310838008/31/08/2020                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 17 / NC/2/MEET/Mar/202324/25                |
| Case Status                           | Case Deferred                               |
| Party Name                            | SHREENATHJI INDUSTRIES                      |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | 018105000795AM21                            |
| RA File Number                        | 242404000056 AM21                           |
| Licence No and Date                   | 2410043288/19/10/2020                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 18 / NC/2/MEET/Mar/202324/25                |
| Case Status                          | Case Deferred                               |
| Party Name                           | SHARBIN INTERNATIONAL                       |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM REVIW00007973AM24                   |
| RA File Number                       | 082404000270 AM21                           |
| Licence No and Date                  | 0810148964/02/11/2020                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 19 / NC/2/MEET/Mar/202324/25                |
| Case Status                          | Case Deferred                               |
| Party Name                           | JAIN RECYCLING PRIVATE LIMITED              |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM REVIW00009135AM24                   |
| RA File Number                       | 042404000123 AM21                           |
| Licence No and Date                  | 0410167269/11/11/2020                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                            | 20 / NC/2/MEET/Mar/202324/25                |
| Case Status                                                                                                                                                                                                                                                                                                                                         | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                          | JAIN RECYCLING PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                             | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                      | HQRNORM REVIW00009149AM24                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                      | 042404000125 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                 | 0410167271/11/11/2020                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                           |                                             |
| <p>The Committee considered the case as per the agenda and decided to ratify the ad-hoc norms as per the attached record notes of the special committee held on 20.09.2023.</p> <p>The record notes have been published in the minutes of the meeting dated 03.10.2023.</p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 21 / NC/2/MEET/Mar/202324/25                |
| Case Status               | Case Deferred                               |
| Party Name                | SHARMA METALLOYS PRIVATE LIMITED            |
| Meeting Number and Date   | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number            | HQRNORM REVIW00001625AM23                   |
| RA File Number            | 05AA04018957 AM21                           |
| Licence No and Date       | 0511000233/16/12/2020                       |
| Norms Committee Decision: |                                             |
| Committee Report Awaited  |                                             |

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|-------------|------------------------------|
| Case No.    | 22 / NC/2/MEET/Mar/202324/25 |
| Case Status | Case Approved                |

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| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | SUTTATTI ENTERPRISES PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | HQRNORM REVIW00001718AM24                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 31AA04004923 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 3111000112/23/01/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/56/2024-TSW dated 10.04.2024, as under:</p> <p>I. Quantity of import items at <b>SI.No.1 to 78</b> may be allowed on <b>net to net basis</b> with accountability clause <b>as per GN-4</b> for Engineering Products.</p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

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|------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                     | 23 / NC/2/MEET/Mar/202324/25                |
| Case Status                                                                  | Case Deferred                               |
| Party Name                                                                   | NUCON AEROSPACE PRIVATE LIMITED             |
| Meeting Number and Date                                                      | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                               | HQRNORM APPLY 00075890AM21                  |
| RA File Number                                                               | 09AA04004073 AM21                           |
| Licence No and Date                                                          | 0911000249/03/02/2021                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 24 / NC/2/MEET/Mar/202324/25                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                               | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                | ACG PHARMAPACK PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM REVIW00007189AM24                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                            | 03AA04022175 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                       | 0311001521/11/02/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. A copy of norms fixed earlier for the Advance authorization, if any.</p> <p>II. Reasons/Justification for review of norms.</p> <p>III. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be</p> |                                             |

furnished.

IV. Weight of each Export Product.

V. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.

The case stands deferred.

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| Case No.                             | 25 / NC/2/MEET/Mar/202324/25                |
| Case Status                          | Case Deferred                               |
| Party Name                           | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM APPLY 00084250AM21                  |
| RA File Number                       | 342404000291 AM20                           |
| Licence No and Date                  | 3411000026/15/02/2021                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 26 / NC/2/MEET/Mar/202324/25                |
| Case Status                          | Case Deferred                               |
| Party Name                           | JAIN RESOURCE RECYCLING PRIVATE LIMITED     |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM REVIW00009126AM24                   |
| RA File Number                       | 04AA04005668 AM21                           |
| Licence No and Date                  | 0411000267/16/02/2021                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 27 / NC/2/MEET/Mar/202324/25                |
| Case Status             | Case Deferred                               |
| Party Name              | JAIN RESOURCE RECYCLING PRIVATE LIMITED     |
| Meeting Number and Date | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number          | HQRNORM REVIW00009128AM24                   |
| RA File Number          | 04AA04006570 AM21                           |
| Licence No and Date     | 0411000320/16/02/2021                       |

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| Norms Committee Decision:            |
| Case deferred for the comments of TE |

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| Case No.                                                                                                                                                                 | 28 / NC/2/MEET/Mar/202324/25                |
| Case Status                                                                                                                                                              | Case Approved                               |
| Party Name                                                                                                                                                               | SHRI SABHARI SMELTERS PRIVATE LIMITED       |
| Meeting Number and Date                                                                                                                                                  | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                           | HQRNORM REVIW00000236AM25                   |
| RA File Number                                                                                                                                                           | 04AA04005277 AM21                           |
| Licence No and Date                                                                                                                                                      | 0411000149/17/02/2021                       |
| Norms Committee Decision:                                                                                                                                                |                                             |
| The Committee considered the case as per the agenda and decided to ratify the ad-hoc norms as per the attached record notes of the special committee held on 20.09.2023. |                                             |
| The record notes have been published in the minutes of the meeting dated 03.10.2023.                                                                                     |                                             |
| RA concerned may take suitable consequential action accordingly.                                                                                                         |                                             |

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| Case No.                             | 29 / NC/2/MEET/Mar/202324/25                |
| Case Status                          | Case Deferred                               |
| Party Name                           | RAYZON SOLAR PRIVATE LIMITED                |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM APPLY 00095500AM21                  |
| RA File Number                       | 52AA04006249 AM21                           |
| Licence No and Date                  | 5211000416/02/03/2021                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 30 / NC/2/MEET/Mar/202324/25                |
| Case Status               | Case Deferred                               |
| Party Name                | POWERCORE INDUSTRIES INDIA PRIVATE LIMITED  |
| Meeting Number and Date   | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number            | HQRNORM APPLY 00113806AM21                  |
| RA File Number            | 07AA04010797 AM21                           |
| Licence No and Date       | 0711000773/25/03/2021                       |
| Norms Committee Decision: |                                             |

Case deferred for the comments of TE

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| Case No.                             | 31 / NC/2/MEET/Mar/202324/25                |
| Case Status                          | Case Deferred                               |
| Party Name                           | ACG PHARMAPACK PRIVATE LIMITED              |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM REVIW00007190AM24                   |
| RA File Number                       | 03AA04030362 AM21                           |
| Licence No and Date                  | 0311002609/26/03/2021                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 32 / NC/2/MEET/Mar/202324/25                |
| Case Status                          | Case Deferred                               |
| Party Name                           | VON ROLL (INDIA) PRIVATE LIMITED            |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM REVIW00008534AM24                   |
| RA File Number                       | 07AA04011013 AM21                           |
| Licence No and Date                  | 0711000805/31/03/2021                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                                                                                                                                                                                                                                                        | 33 / NC/2/MEET/Mar/202324/25                |
| Case Status                                                                                                                                                                                                                                                     | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                                      | SUPREME VISION INFOSYSTEMS PRIVATE LIMITED  |
| Meeting Number and Date                                                                                                                                                                                                                                         | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                                                                                                                  | HQRNORM REVIW00005816AM23                   |
| RA File Number                                                                                                                                                                                                                                                  | 04AA04001718 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                             | 0411000725/27/04/2021                       |
| Norms Committee Decision:                                                                                                                                                                                                                                       |                                             |
| <p>The Committee considered the case as per the agenda and decided to reject the case due to non-availability of the firm during the personal hearing held on meeting dated <b>15.12.2023</b> and <b>18.03.2024</b>.</p> <p>The case stands <b>Rejected</b></p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                      | 34 / NC/2/MEET/Mar/202324/25                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                   | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                    | SHRI SABHARI SMELTERS PRIVATE LIMITED       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                       | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                | HQRNORM REVIW00000237AM25                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                | 04AA04004525 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                           | 0411000922/02/06/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and decided to ratify the ad-hoc norms as per the attached record notes of the special committee held on 20.09.2023. The record notes have been published in the minutes of the meeting dated 03.10.2023.</p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

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| Case No.                                                                      | 35 / NC/2/MEET/Mar/202324/25                |
| Case Status                                                                   | Case Deferred                               |
| Party Name                                                                    | NAMO ALLOYS PRIVATE LIMITED                 |
| Meeting Number and Date                                                       | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                | HQRNORM APPLY 00116935AM22                  |
| RA File Number                                                                | 05AA04028956 AM22                           |
| Licence No and Date                                                           | 0511003193/17/06/2021                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                      | 36 / NC/2/MEET/Mar/202324/25                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                    | JAIN RECYCLING PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                       | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                | HQRNORM REVIW00009088AM24                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                | 04AA04003795 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                           | 0411001041/24/06/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and decided to ratify the ad-hoc norms as per the attached record notes of the special committee held on 20.09.2023. The record notes have been published in the minutes of the meeting dated 03.10.2023.</p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

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| Case No.                             | 37 / NC/2/MEET/Mar/202324/25                |
| Case Status                          | Case Deferred                               |
| Party Name                           | ACG PHARMAPACK PRIVATE LIMITED              |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM REVIW00007191AM24                   |
| RA File Number                       | 03AA04030005 AM22                           |
| Licence No and Date                  | 0311004990/29/06/2021                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 38 / NC/2/MEET/Mar/202324/25                |
| Case Status                          | Case Deferred                               |
| Party Name                           | TUBE INVESTMENTS OF INDIA LIMITED           |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM APPLY 00128911AM22                  |
| RA File Number                       | 04AA04012215 AM22                           |
| Licence No and Date                  | 0411001061/02/07/2021                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 39 / NC/2/MEET/Mar/202324/25                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | MOTION METRIKS COMPONENTS PRIVATE LIMITED   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00133209AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 03AA04044177 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 0311005178/07/07/2021                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |                                             |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>I. Weight of each Export Product.</li> <li>II. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license,</li> </ol> |                                             |

- if any, may also be indicated.
- III. Sheet layout diagram of the material indicating the wastage during blanking.
- IV. % wastage on net content basis.
- V. CIF value of import item as per bill of entry.
- VI. Tax invoice of sale of scrap.

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                                       | 40 / NC/2/MEET/Mar/202324/25                |
| Case Status                                                                                                                                                                                                                                                                                                                                    | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                     | RAYZON SOLAR PRIVATE LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                        | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                 | HQRNORM REVIW00007569AM24                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                 | 522404000038 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                            | 5211000970/08/07/2021                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                      |                                             |
| The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:                                                                                                                                                                               |                                             |
| <p>I. Detailed calculations of requirement of each input.</p> <p>II. Per unit requirement of EVA sheet is given double of size of glass.</p> <p>III. Specific item of import at Sl.No.1 of import.</p> <p>IV. Per unit requirement given in App. 4E does not match with total requirement in application. Please provide relevant details.</p> |                                             |
| The case stands deferred.                                                                                                                                                                                                                                                                                                                      |                                             |

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| Case No.                                                                                                                                                                                                                                                      | 41 / NC/2/MEET/Mar/202324/25                |
| Case Status                                                                                                                                                                                                                                                   | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                    | DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED  |
| Meeting Number and Date                                                                                                                                                                                                                                       | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                                                                                                                | HQRNORM REVIW00000200AM25                   |
| RA File Number                                                                                                                                                                                                                                                | 02AA04013401 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                           | 0211000923/12/07/2021                       |
| Norms Committee Decision:                                                                                                                                                                                                                                     |                                             |
| The Committee considered the case as per the agenda and decided to ratify the ad-hoc norms as per the attached record notes of the special committee held on 20.09.2023. The record notes have been published in the minutes of the meeting dated 03.10.2023. |                                             |

RA concerned may take suitable consequential action accordingly.

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 42 / NC/2/MEET/Mar/202324/25                |
| Case Status                          | Case Deferred                               |
| Party Name                           | CHAMBAL ALUMS PRIVATE LIMITED               |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM APPLY 00142878AM22                  |
| RA File Number                       | 13AA04009972 AM22                           |
| Licence No and Date                  | 1311000454/20/07/2021                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 43 / NC/2/MEET/Mar/202324/25                |
| Case Status               | Case Deferred                               |
| Party Name                | ALTRUISTIC METAL PRIVATE LIMITED            |
| Meeting Number and Date   | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number            | HQRNORM APPLY 00143056AM22                  |
| RA File Number            | 05AA04057268 AM22                           |
| Licence No and Date       | 0511003746/20/07/2021                       |
| Norms Committee Decision: |                                             |
| Committee Report Awaited  |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 44 / NC/2/MEET/Mar/202324/25                |
| Case Status               | Case Deferred                               |
| Party Name                | NAMO ALLOYS PRIVATE LIMITED                 |
| Meeting Number and Date   | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number            | HQRNORM APPLY 00143180AM22                  |
| RA File Number            | 05AA04056771 AM22                           |
| Licence No and Date       | 0511003750/20/07/2021                       |
| Norms Committee Decision: |                                             |
| Committee Report Awaited  |                                             |

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| Case No.    | 45 / NC/2/MEET/Mar/202324/25 |
| Case Status | Case Deferred                |
| Party Name  | PEE GEE INTERNATIONAL        |

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|---------------------------|---------------------------------------------|
| Meeting Number and Date   | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number            | HQRNORM APPLY 00144980AM22                  |
| RA File Number            | 05AA04057470 AM22                           |
| Licence No and Date       | 0511003770/22/07/2021                       |
| Norms Committee Decision: |                                             |
| Committee Report Awaited  |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 46 / NC/2/MEET/Mar/202324/25                |
| Case Status               | Case Deferred                               |
| Party Name                | AKSHAY ALUMINIUM ALLOYS LLP                 |
| Meeting Number and Date   | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number            | HQRNORM APPLY 00146211AM22                  |
| RA File Number            | 05AA04057255 AM22                           |
| Licence No and Date       | 0511003805/24/07/2021                       |
| Norms Committee Decision: |                                             |
| Committee Report Awaited  |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 47 / NC/2/MEET/Mar/202324/25                |
| Case Status               | Case Deferred                               |
| Party Name                | AKSHAY ALUMINIUM ALLOYS LLP                 |
| Meeting Number and Date   | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number            | HQRNORM APPLY 00147644AM22                  |
| RA File Number            | 05AA04059338 AM22                           |
| Licence No and Date       | 0511003831/26/07/2021                       |
| Norms Committee Decision: |                                             |
| Committee Report Awaited  |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 48 / NC/2/MEET/Mar/202324/25                |
| Case Status               | Case Approved                               |
| Party Name                | DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED  |
| Meeting Number and Date   | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number            | HQRNORM REVIW00000201AM25                   |
| RA File Number            | 02AA04018401 AM22                           |
| Licence No and Date       | 0211001051/09/08/2021                       |
| Norms Committee Decision: |                                             |

The Committee considered the case as per the agenda and decided to ratify the ad-hoc norms as per the attached record notes of the special committee held on 20.09.2023. The record notes have been published in the minutes of the meeting dated 03.10.2023.

RA concerned may take suitable consequential action accordingly.

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| Case No.                             | 49 / NC/2/MEET/Mar/202324/25                |
| Case Status                          | Case Deferred                               |
| Party Name                           | AADISHAKTI METAL RECYCLING PRIVATE LIMITED  |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM REVIW00000164AM25                   |
| RA File Number                       | 05AA04069034 AM22                           |
| Licence No and Date                  | 0511004303/25/08/2021                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 50 / NC/2/MEET/Mar/202324/25                |
| Case Status               | Case Deferred                               |
| Party Name                | ELCON ALLOYS PRIVATE LIMITED                |
| Meeting Number and Date   | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number            | HQRNORM APPLY 00180138AM22                  |
| RA File Number            | 05AA04076831 AM22                           |
| Licence No and Date       | 0511004614/08/09/2021                       |
| Norms Committee Decision: |                                             |
| Committee Report Awaited  |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 51 / NC/2/MEET/Mar/202324/25                |
| Case Status                          | Case Deferred                               |
| Party Name                           | SUYASH GLOBAL PRIVATE LIMITED               |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM APPLY 00180446AM22                  |
| RA File Number                       | 03AA04081032 AM22                           |
| Licence No and Date                  | 0311006830/09/09/2021                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 52 / NC/2/MEET/Mar/202324/25                |
| Case Status               | Case Deferred                               |
| Party Name                | AKSHAY ALUMINIUM ALLOYS LLP                 |
| Meeting Number and Date   | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number            | HQRNORM APPLY 00182832AM22                  |
| RA File Number            | 05AA04077312 AM22                           |
| Licence No and Date       | 0511004686/13/09/2021                       |
| Norms Committee Decision: |                                             |
| Committee Report Awaited. |                                             |

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| Case No.                             | 53 / NC/2/MEET/Mar/202324/25                |
| Case Status                          | Case Deferred                               |
| Party Name                           | VON ROLL (INDIA) PRIVATE LIMITED            |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM REVIW00008535AM24                   |
| RA File Number                       | 07AA04026459 AM22                           |
| Licence No and Date                  | 0711001900/14/09/2021                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 54 / NC/2/MEET/Mar/202324/25                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | ALUFOIL PRODUCTS PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00185303AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 02AA04026201 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 0211001213/16/09/2021                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |                                             |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>I. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.</li> <li>II. Weight of each Export Product.</li> <li>III. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be</li> </ol> |                                             |

used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.

IV. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

V. Sheet layout diagram showing wastage during blanking

The case stands deferred.

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 55 / NC/2/MEET/Mar/202324/25                |
| Case Status                          | Case Deferred                               |
| Party Name                           | NATRON EQUIPMENT & SPARES PRIVATE LIMITED   |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM APPLY 00186500AM22                  |
| RA File Number                       | 05AA04081846 AM22                           |
| Licence No and Date                  | 0511004789/17/09/2021                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 56 / NC/2/MEET/Mar/202324/25                |
| Case Status               | Case Deferred                               |
| Party Name                | KUNJ BIHARI METALS                          |
| Meeting Number and Date   | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number            | HQRNORM APPLY 00188677AM22                  |
| RA File Number            | 05AA04083592 AM22                           |
| Licence No and Date       | 0511004823/20/09/2021                       |
| Norms Committee Decision: |                                             |
| Committee Report Awaited  |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 57 / NC/2/MEET/Mar/202324/25                |
| Case Status             | Case Deferred                               |
| Party Name              | RAYZON SOLAR PRIVATE LIMITED                |
| Meeting Number and Date | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number          | HQRNORM REVIW00007571AM24                   |
| RA File Number          | 52AA04016001 AM22                           |
| Licence No and Date     | 5211001372/27/09/2021                       |

## Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

- I. Detailed calculations of requirement of each input.
- II. Per unit requirement of EVA sheet is given double of size of glass.
- III. Specific item of import at Sl.no.1 of import.

The case stands deferred

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|-------------------------|---------------------------------------------|
| Case No.                | 58 / NC/2/MEET/Mar/202324/25                |
| Case Status             | Case Deferred                               |
| Party Name              | KALPATARU PROJECTS INTERNATIONAL LIMITED    |
| Meeting Number and Date | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number          | HQRNORM APPLY 00208729AM22                  |
| RA File Number          | 08AA04030892 AM22                           |
| Licence No and Date     | 0811002848/11/10/2021                       |

## Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

- I. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
- II. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

The case stands deferred.

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|-------------------------|---------------------------------------------|
| Case No.                | 59 / NC/2/MEET/Mar/202324/25                |
| Case Status             | Case Deferred                               |
| Party Name              | NAMO ALLOYS PRIVATE LIMITED                 |
| Meeting Number and Date | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number          | HQRNORM APPLY 00208737AM22                  |
| RA File Number          | 05AA04089363 AM22                           |
| Licence No and Date     | 0511005320/11/10/2021                       |

## Norms Committee Decision:

## Committee Report Awaited

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 60 / NC/2/MEET/Mar/202324/25                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | OSWAL CABLES PVT LTD                        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00215843AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 13AA04018285 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 1311000671/18/10/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. Detailed calculations for the requirement of each raw material, export product wise supported by the cross sectional diagram of the cable/ Buyers data sheet.</p> <p>II. Total Net weights of each cable including the net weights of all inputs (imported as well indigenous, except packing materials)</p> <p>III. Material balancing viz. net content of each imported and indigenous input, export product wise.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                     | 61 / NC/2/MEET/Mar/202324/25                |
| Case Status                                                                  | Case Deferred                               |
| Party Name                                                                   | YAMAHA MUSIC INDIA PRIVATE LIMITED          |
| Meeting Number and Date                                                      | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                               | HQRNORM REVIW00005662AM24                   |
| RA File Number                                                               | 05AA04091492 AM22                           |
| Licence No and Date                                                          | 0511005499/20/10/2021                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE</p> |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 62 / NC/2/MEET/Mar/202324/25                |
| Case Status             | Case Deferred                               |
| Party Name              | AKSHAY ALUMINIUM ALLOYS LLP                 |
| Meeting Number and Date | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number          | HQRNORM APPLY 00222248AM22                  |
| RA File Number          | 05AA04092258 AM22                           |
| Licence No and          | 0511005591/22/10/2021                       |

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|---------------------------|--|
| Date                      |  |
| Norms Committee Decision: |  |
| Committee Report Awaited  |  |

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|---------------------------|---------------------------------------------|
| Case No.                  | 63 / NC/2/MEET/Mar/202324/25                |
| Case Status               | Case Deferred                               |
| Party Name                | PEE GEE INTERNATIONAL                       |
| Meeting Number and Date   | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number            | HQRNORM APPLY 00226124AM22                  |
| RA File Number            | 05AA04093236 AM22                           |
| Licence No and Date       | 0511005649/26/10/2021                       |
| Norms Committee Decision: |                                             |
| Committee Report Awaited  |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                    | 64 / NC/2/MEET/Mar/202324/25                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                  | ACG PHARMAPACK PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM REVIW00007194AM24                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 03AA040124475 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0311009157/03/12/2021                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                   |                                             |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. A copy of Advance Authorizations.</p> <p>II. A copy of norms fixed earlier for the Advance authorization, if any.</p> <p>III. Reasons/Justification for review of norms.</p> <p>The case stands deferred.</p> |                                             |

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|-------------------------|-------------------------------------------------------|
| Case No.                | 65 / NC/2/MEET/Mar/202324/25                          |
| Case Status             | Case Deferred                                         |
| Party Name              | TEMPEL PRECISION METAL PRODUCTS INDIA PRIVATE LIMITED |
| Meeting Number and Date | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024           |
| HQ File Number          | HQRNORM REVIW00009336AM24                             |
| RA File Number          | 04AA04039116 AM22                                     |
| Licence No and          | 0411001963/06/12/2021                                 |

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| Date                                 |  |
| Norms Committee Decision:            |  |
| Case deferred for the comments of TE |  |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 66 / NC/2/MEET/Mar/202324/25                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | OSWAL CABLES PVT LTD                        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00281742AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 13AX04000007 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 1311000812/10/12/2021                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |                                             |
| The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                             |
| <p>I. Quantity of export items in 'Meters' also in addition to their weights</p> <p>II. Detailed calculations for the requirement of each raw material, export product wise supported by the cross sectional diagram of the cable/ Buyers data sheet.</p> <p>III. Total Net weights of each cable including the net weights of all inputs (imported as well indigenous, except packing materials)</p> <p>IV. Material balancing viz. net content of each imported and indigenous input, export product wise.</p> <p>V. Wastage claimed on each import item, if any.</p> <p>The case stands deferred.</p> |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 67 / NC/2/MEET/Mar/202324/25                |
| Case Status                          | Case Deferred                               |
| Party Name                           | SYRMA SGS TECHNOLOGY LIMITED                |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM REVIW00009234AM24                   |
| RA File Number                       | 03AA040122329 AM22                          |
| Licence No and Date                  | 0311009558/16/12/2021                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|----------------|---------------------------------------------|
| Case No.       | 68 / NC/2/MEET/Mar/202324/25                |
| Case Status    | Case Deferred                               |
| Party Name     | NU-CORK PRODUCTS PVT LTD                    |
| Meeting Number | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |

|                                      |                           |
|--------------------------------------|---------------------------|
| and Date                             |                           |
| HQ File Number                       | HQRNORM REVIW00000868AM24 |
| RA File Number                       | 05AX04000383 AM22         |
| Licence No and Date                  | 0511007335/29/12/2021     |
| Norms Committee Decision:            |                           |
| Case deferred for the comments of TE |                           |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 69 / NC/2/MEET/Mar/202324/25                |
| Case Status                          | Case Deferred                               |
| Party Name                           | ZERO1 TEKTRONICS LLP                        |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM APPLY 00307301AM22                  |
| RA File Number                       | 52AX04000024 AM22                           |
| Licence No and Date                  | 5211001807/04/01/2022                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 70 / NC/2/MEET/Mar/202324/25                |
| Case Status                          | Case Deferred                               |
| Party Name                           | USHA MARTIN LIMITED                         |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM APPLY 00322813AM22                  |
| RA File Number                       | 02AX04000085 AM22                           |
| Licence No and Date                  | 0211001828/18/01/2022                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 71 / NC/2/MEET/Mar/202324/25                |
| Case Status               | Case Deferred                               |
| Party Name                | KING METAL WORKS                            |
| Meeting Number and Date   | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number            | HQRNORM APPLY 00323939AM22                  |
| RA File Number            | 03AX04000349 AM22                           |
| Licence No and Date       | 0311010639/19/01/2022                       |
| Norms Committee Decision: |                                             |

Case deferred for the comments of TE

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 72 / NC/2/MEET/Mar/202324/25                |
| Case Status                           | Case Deferred                               |
| Party Name                            | SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED    |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00325338AM22                  |
| RA File Number                        | 07AA04039255 AM22                           |
| Licence No and Date                   | 0711002921/20/01/2022                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 73 / NC/2/MEET/Mar/202324/25                |
| Case Status               | Case Deferred                               |
| Party Name                | NAMO ALLOYS PRIVATE LIMITED                 |
| Meeting Number and Date   | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number            | HQRNORM APPLY 00325358AM22                  |
| RA File Number            | 05AX04000604 AM22                           |
| Licence No and Date       | 0511008121/20/01/2022                       |
| Norms Committee Decision: |                                             |
| Committee Report Awaited. |                                             |

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| Case No.                                                                                                                                                         | 74 / NC/2/MEET/Mar/202324/25                |
| Case Status                                                                                                                                                      | Case Deferred                               |
| Party Name                                                                                                                                                       | OSWAL CABLES PVT LTD                        |
| Meeting Number and Date                                                                                                                                          | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                   | HQRNORM APPLY 00334434AM22                  |
| RA File Number                                                                                                                                                   | 13AX04000056 AM22                           |
| Licence No and Date                                                                                                                                              | 1311000949/28/01/2022                       |
| Norms Committee Decision:                                                                                                                                        |                                             |
| The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: |                                             |
| I. Detailed calculations for the requirement of each raw material, export product wise supported by the                                                          |                                             |

cross sectional diagram of the cable/ Buyers data sheet.

II. Total Net weights of each cable including the net weights of all inputs (imported as well indigenous, except packing materials)

III. Material balancing viz. net content of each imported and indigenous input, export product wise.

The case stands deferred

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|-------------------------|---------------------------------------------|
| Case No.                | 75 / NC/2/MEET/Mar/202324/25                |
| Case Status             | Case Approved                               |
| Party Name              | ESSEL FOUNDRIES PRIVATE LIMITED             |
| Meeting Number and Date | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number          | HQRNORM REVIW00000223AM25                   |
| RA File Number          | 05AX04000900 AM22                           |
| Licence No and Date     | 0511008715/09/02/2022                       |

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of Consultant (SKB) dated, as under:

| Sl No | Export Item                                                                                                     | QUANTITY | ITEM OF IMPORT                                     | Quantity TO BE ALLOWED                                       |
|-------|-----------------------------------------------------------------------------------------------------------------|----------|----------------------------------------------------|--------------------------------------------------------------|
| 1     | LEAD ACID INVERTER BATTERIES<br>TTGSR25008 (240Ah)<br>( NET WEIGHT OF REMELTED LEAD INGOTS TO USE 29837.50 KGS) | 875 NOS  | REMELTED LEAD INGOTS (LEAD CONTENT 99.2% TO 99.6%) | WASTAGE @2% ON THE NET WEIGHT OF LEAD IN THE EXPORT PRODUCT. |
| 2     | LEAD ACID INVERTER BATTERIES<br>TTHS22043 ( 220Ah) ( NET WEIGHT OF REMELTED LEAD INGOTS TO USE 23843.75 KGS)    | 875 NOS  | REMELTED LEAD INGOTS (LEAD CONTENT 99.2% TO 99.6%) | WASTAGE @2% ON THE NET WEIGHT OF LEAD IN THE EXPORT PRODUCT. |

**Note:** The weight of lead content in the 875 Nos Lead Acid Batteries has to be added to the total weight of the export product.

RA concerned may take suitable consequential action accordingly.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 76 / NC/2/MEET/Mar/202324/25                |
| Case Status             | Case Approved                               |
| Party Name              | R R KABEL LIMITED                           |
| Meeting Number and Date | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number          | HQRNORM APPLY 00359895AM22                  |
| RA File Number          | 03AX04000985 AM22                           |
| Licence No and Date     | 0311011581/18/02/2022                       |

**Norms Committee Decision:**

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47014/144/2022-TSW dated 16.04.2024, as under:

**Note: The written recommendation as given by (DPIIT) will be communicated to the applicant as well as concerned RA through email.**

RA concerned may take suitable consequential action accordingly.

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|-------------------------|---------------------------------------------|
| Case No.                | 77 / NC/2/MEET/Mar/202324/25                |
| Case Status             | Case Deferred                               |
| Party Name              | PHOENIX INDUSTRIES LIMITED                  |
| Meeting Number and Date | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number          | HQRNORM APPLY 00375535AM22                  |
| RA File Number          | 03AX04001499 AM22                           |
| Licence No and Date     | 0311012265/04/03/2022                       |

**Norms Committee Decision:**

Case deferred for the comments of TE.

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|-------------------------|---------------------------------------------|
| Case No.                | 78 / NC/2/MEET/Mar/202324/25                |
| Case Status             | Case Deferred                               |
| Party Name              | COSMOS ENGITECH PRIVATE LIMITED             |
| Meeting Number and Date | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number          | HQRNORM REVIW00006625AM23                   |

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|---------------------------------------|-----------------------|
| RA File Number                        | 34AX04000307 AM22     |
| Licence No and Date                   | 3411001917/07/03/2022 |
| Norms Committee Decision:             |                       |
| Case deferred for the comments of TE. |                       |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 79 / NC/2/MEET/Mar/202324/25                |
| Case Status                           | Case Deferred                               |
| Party Name                            | U K B ELECTRONICS PRIVATE LIMITED           |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM REVIW00002221AM24                   |
| RA File Number                        | 05AX04001255 AM22                           |
| Licence No and Date                   | 0511011248/21/03/2022                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                                                                                                                                                         | 80 / NC/2/MEET/Mar/202324/25                |
| Case Status                                                                                                                                                      | Case Deferred                               |
| Party Name                                                                                                                                                       | OSWAL CABLES PVT LTD                        |
| Meeting Number and Date                                                                                                                                          | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                   | HQRNORM APPLY 00000523AM23                  |
| RA File Number                                                                                                                                                   | 13AX04000024 AM23                           |
| Licence No and Date                                                                                                                                              | 1311001183/02/05/2022                       |
| Norms Committee Decision:                                                                                                                                        |                                             |
| The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: |                                             |
| The case stands deferred.                                                                                                                                        |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 81 / NC/2/MEET/Mar/202324/25                |
| Case Status             | Case Deferred                               |
| Party Name              | R R KABEL LIMITED                           |
| Meeting Number and Date | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number          | HQRNORM APPLY 00000644AM23                  |
| RA File Number          | 03AX04000568 AM23                           |
| Licence No and          | 0311014558/06/05/2022                       |

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|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|
| Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |  |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. List of export item (s) with size of conductors in cables along with quantities of cables in Kms, conductor size wise.</p> <p>II. Detailed calculations for the requirement of each raw material, export product wise supported by the Cross sectional diagram of the cable/Buyers data sheet.</p> <p>III. Net weight per KM of each Cable</p> <p>IV. Material balancing viz. net content of each imported and indigenous input, export Product wise, per KM of export product.</p> <p>V. Total requirement of each raw material, export product wise, in a tabular form.</p> <p>VI. Specific description of export items, as the existing name of the export item, is very generic.</p> <p>The case stands deferred.</p> |  |

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|-------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                      | 82 / NC/2/MEET/Mar/202324/25                |
| Case Status                                                                   | Case Deferred                               |
| Party Name                                                                    | ALUTECH PACKAGING PRIVATE LIMITED           |
| Meeting Number and Date                                                       | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                | HQRNORM APPLY 00000696AM23                  |
| RA File Number                                                                | 05AX04000392 AM23                           |
| Licence No and Date                                                           | 0511012435/10/05/2022                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 83 / NC/2/MEET/Mar/202324/25                |
| Case Status               | Case Deferred                               |
| Party Name                | JAY BHAWANI METAL INDUSTRIES                |
| Meeting Number and Date   | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number            | HQRNORM REVIW00008461AM24                   |
| RA File Number            | 03AX04000485 AM23                           |
| Licence No and Date       | 0311014837/19/05/2022                       |
| Norms Committee Decision: |                                             |

Case deferred for the comments of TE

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 84 / NC/2/MEET/Mar/202324/25                |
| Case Status                           | Case Deferred                               |
| Party Name                            | OSWAL CABLES PVT LTD                        |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00001381AM23                  |
| RA File Number                        | 13AX04000078 AM23                           |
| Licence No and Date                   | 1311001266/14/06/2022                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 85 / NC/2/MEET/Mar/202324/25                |
| Case Status                           | Case Deferred                               |
| Party Name                            | HORIZON CHUTES PRIVATE LIMITED              |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00001511AM23                  |
| RA File Number                        | 31AX04000080 AM23                           |
| Licence No and Date                   | 3111001466/20/06/2022                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 86 / NC/2/MEET/Mar/202324/25                |
| Case Status                           | Case Deferred                               |
| Party Name                            | NAGREEKA INDCON PRODUCTS PRIVATE LIMITED    |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00001618AM23                  |
| RA File Number                        | 03AX04001890 AM23                           |
| Licence No and Date                   | 0311015809/23/06/2022                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|-------------|----------------------------------------|
| Case No.    | 87 / NC/2/MEET/Mar/202324/25           |
| Case Status | Case Deferred                          |
| Party Name  | ALUCRAFT MANUFACTURING & MARKETING LLP |

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|---------------------------------------|---------------------------------------------|
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00001756AM23                  |
| RA File Number                        | 10AX04000108 AM23                           |
| Licence No and Date                   | 1011001231/29/06/2022                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                                                                                                                                                                                 | 88 / NC/2/MEET/Mar/202324/25                |
| Case Status                                                                                                                                                                              | Case Rejected                               |
| Party Name                                                                                                                                                                               | LASER POWER & INFRA PRIVATE LIMITED         |
| Meeting Number and Date                                                                                                                                                                  | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                                           | HQRNORM APPLY 00001852AM23                  |
| RA File Number                                                                                                                                                                           | 02AX04000189 AM23                           |
| Licence No and Date                                                                                                                                                                      | 0211002664/05/07/2022                       |
| Norms Committee Decision:                                                                                                                                                                |                                             |
| The Committee considered the case as per agenda and decided to reject the case as per the comments of (Tec-3). The firms need to approach RA for the amendment in Advance Authorization. |                                             |
| The case stands <b>Rejected</b> .                                                                                                                                                        |                                             |

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| Case No.                                                                                                                                                                                                             | 89 / NC/2/MEET/Mar/202324/25                 |
| Case Status                                                                                                                                                                                                          | Case Approved                                |
| Party Name                                                                                                                                                                                                           | SHARPWIRE INDUSTRIES (INDIA) PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024  |
| HQ File Number                                                                                                                                                                                                       | HQRNORM APPLY 00002151AM23                   |
| RA File Number                                                                                                                                                                                                       | 04AX04000364 AM23                            |
| Licence No and Date                                                                                                                                                                                                  | 0411003670/19/07/2022                        |
| Norms Committee Decision:                                                                                                                                                                                            |                                              |
| The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/59/2024-TSW dated 15.04.2024, as under:                              |                                              |
| I. Import item at <b>SI.No.1</b> shall be of relevant grade/ composition as contained /utilized in the export item and its quantity may be allowed as <b>5050 Kgs. as 1.01 Kgs. /Kg.</b> content in the export item. |                                              |

RA concerned may take suitable consequential action accordingly.

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 90 / NC/2/MEET/Mar/202324/25                |
| Case Status                           | Case Deferred                               |
| Party Name                            | MMP INDUSTRIES LIMITED                      |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00002259AM23                  |
| RA File Number                        | 50AX04000035 AM23                           |
| Licence No and Date                   | 5011000529/25/07/2022                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 91 / NC/2/MEET/Mar/202324/25                |
| Case Status                           | Case Deferred                               |
| Party Name                            | JAY BHAWANI METAL INDUSTRIES                |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM REVIW00008462AM24                   |
| RA File Number                        | 03AX04002258 AM23                           |
| Licence No and Date                   | 0311016605/26/07/2022                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 92 / NC/2/MEET/Mar/202324/25                |
| Case Status                           | Case Deferred                               |
| Party Name                            | JAY BHAWANI METAL INDUSTRIES                |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM REVIW00008465AM24                   |
| RA File Number                        | 03AX04002294 AM23                           |
| Licence No and Date                   | 0311016604/26/07/2022                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.    | 93 / NC/2/MEET/Mar/202324/25      |
| Case Status | Case Deferred                     |
| Party Name  | U K B ELECTRONICS PRIVATE LIMITED |

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|---------------------------------------|---------------------------------------------|
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00002306AM23                  |
| RA File Number                        | 05AX04001187 AM23                           |
| Licence No and Date                   | 0511013995/27/07/2022                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 94 / NC/2/MEET/Mar/202324/25                |
| Case Status                           | Case Deferred                               |
| Party Name                            | MEXIM ADHESIVE TAPES PRIVATE LIMITED        |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00002355AM23                  |
| RA File Number                        | 03AX04002506 AM23                           |
| Licence No and Date                   | 0311016715/29/07/2022                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 95 / NC/2/MEET/Mar/202324/25                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | OSWAL CABLES PVT LTD                        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00002370AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 13AX04000118 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 1311001354/29/07/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |                                             |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>I. Quantity of export items in "Meters" also in addition to their weights</li> <li>II. Detailed calculations for the requirement of each raw material, export product wise supported by the cross sectional diagram of the cable/ Buyers data sheet.</li> <li>III. Total Net weights of each cable including the net weights of all inputs (imported as well indigenous, except packing materials)</li> <li>IV. Material balancing viz. net content of each imported and indigenous input, export product wise.</li> </ol> |                                             |

The case stands deferred.

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 96 / NC/2/MEET/Mar/202324/25                |
| Case Status                           | Case Deferred                               |
| Party Name                            | STERLITE POWER TRANSMISSION LIMITED         |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00002402AM23                  |
| RA File Number                        | 03AX04001858 AM23                           |
| Licence No and Date                   | 0311016789/02/08/2022                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 97 / NC/2/MEET/Mar/202324/25                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | CONSOLIDATED COIN COMPANY PRIVATE LIMITED   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | HQRNORM REVIW00006609AM24                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 05AX04001263 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 0511014296/16/08/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |                                             |
| <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/62/2019-TSW dated 02.04.2024, as under:</p> <p>I. Quantity of import item at <b>SI. No.1</b> (Copper Scrap covered by ISRI Code) may be allowed as <b>233877 Kgs. as 1.29 Kgs. /Kg.</b> content in the export item.</p> <p>II. Quantity of import item at <b>SI. No.2</b> [Nickel Cathodes (Ni 99.95%)] may be allowed as <b>45150 Kgs. as 1.29 Kgs. /Kg.</b> content in the export item.</p> <p>III. Quantity of import item at <b>SI. No.3</b> [SHG Zinc Ingots (Zn 99.995%)] may be allowed as <b>82173 Kgs. as 1.29 Kgs. /Kg.</b> content in the export item.</p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

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| Case No. | 98 / NC/2/MEET/Mar/202324/25 |
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| Case Status                           | Case Deferred                               |
| Party Name                            | JAIN RECYCLING PRIVATE LIMITED              |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM REVIW00009102AM24                   |
| RA File Number                        | 04AX04000345 AM23                           |
| Licence No and Date                   | 0411003842/22/08/2022                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 99 / NC/2/MEET/Mar/202324/25                |
| Case Status                           | Case Deferred                               |
| Party Name                            | JAIN RESOURCE RECYCLING PRIVATE LIMITED     |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM REVIW00009112AM24                   |
| RA File Number                        | 04AX04000451 AM23                           |
| Licence No and Date                   | 0411003843/22/08/2022                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 100 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | ALLEIMA INDIA PRIVATE LIMITED               |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00002915AM23                  |
| RA File Number                        | 08AX04000913 AM23                           |
| Licence No and Date                   | 0811005883/02/09/2022                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                | 101 / NC/2/MEET/Mar/202324/25               |
| Case Status             | Case Deferred                               |
| Party Name              | VON ROLL (INDIA) PRIVATE LIMITED            |
| Meeting Number and Date | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number          | HQRNORM APPLY 00002963AM23                  |
| RA File Number          | 07AX04000817 AM23                           |
| Licence No and          | 0711005173/06/09/2022                       |

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|---------------------------------------|--|
| Date                                  |  |
| Norms Committee Decision:             |  |
| Case deferred for the comments of TE. |  |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 102 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | JAY BHAWANI METAL INDUSTRIES                |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM REVIW00008454AM24                   |
| RA File Number                        | 03AX04003123 AM23                           |
| Licence No and Date                   | 0311018051/22/09/2022                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                             | 103 / NC/2/MEET/Mar/202324/25               |
| Case Status                          | Case Deferred                               |
| Party Name                           | BLUE HAT SOLUTIONS PRIVATE LIMITED          |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM REVIW00008324AM24                   |
| RA File Number                       | 07AX04000920 AM23                           |
| Licence No and Date                  | 0711005371/29/09/2022                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                                                                                               | 104 / NC/2/MEET/Mar/202324/25               |
| Case Status                                                                                            | Case Deferred                               |
| Party Name                                                                                             | ASR MET TECH PRIVATE LIMITED                |
| Meeting Number and Date                                                                                | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                         | HQRNORM REVIW00007851AM24                   |
| RA File Number                                                                                         | 08AX04001039 AM23                           |
| Licence No and Date                                                                                    | 0811006151/30/09/2022                       |
| Norms Committee Decision:                                                                              |                                             |
| The Committee considered the case as per agenda and decided to defer the case for further examination. |                                             |

The case stands deferred.

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 105 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | RAYZON SOLAR PRIVATE LIMITED                |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM REVIW00007570AM24                   |
| RA File Number                        | 52AX04001675 AM23                           |
| Licence No and Date                   | 5211003516/31/10/2022                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 106 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | JAY BHAWANI METAL INDUSTRIES                |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM REVIW00008435AM24                   |
| RA File Number                        | 03AX04003794 AM23                           |
| Licence No and Date                   | 0311018937/31/10/2022                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                                                                                                                                               | 107 / NC/2/MEET/Mar/202324/25               |                |                        |
| Case Status                                                                                                                                            | Case Approved                               |                |                        |
| Party Name                                                                                                                                             | DYNAMIC FLOW PRODUCTS PRIVATE LIMITED       |                |                        |
| Meeting Number and Date                                                                                                                                | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |                |                        |
| HQ File Number                                                                                                                                         | HQRNORM APPLY 00004261AM23                  |                |                        |
| RA File Number                                                                                                                                         | 03AX04004001 AM23                           |                |                        |
| Licence No and Date                                                                                                                                    | 0311019125/10/11/2022                       |                |                        |
| Norms Committee Decision:                                                                                                                              |                                             |                |                        |
| The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of consultant (SKB) dated 03.05.2024, as under: |                                             |                |                        |
|                                                                                                                                                        |                                             |                |                        |
| Sl No                                                                                                                                                  | Export Item                                 | ITEM OF IMPORT | Quantity TO BE ALLOWED |
|                                                                                                                                                        |                                             |                |                        |

|   |                                                                                                                                                                                                                                                                                 |                                                                                                                                            |                                                                                                                                                                                 |
|---|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1 | <p>PUP JOINT AND C C HOSE<br/>(GRADE - AISI - 4130)</p> <p>(i) PUP JOINT,<br/>(GRADE - AISI - 4130),<br/>(I) TOTAL EXPORT<br/>PRODUCT WEIGHT: 45628.10<br/>KGS.</p> <p>(II) TOTAL INDIGENOUS<br/>INPUT WEIGHT: 8300.60</p> <p>NET WEIGHT OF IMPORTED<br/>PIPE: 37327.50 KGS</p> | <p>PRECISION COLD<br/>ROLLING AND<br/>STRESS-<br/>RELIEVED<br/>SEAMLESS<br/>ALLOY STEEL<br/>PIPES/TUBES.<br/>(GRADE - AISI -<br/>4130)</p> | <p><b>46984.87 KGS</b><br/>INCLUSIVE OF <b>25.87%</b><br/><b>WASTAGE</b> ON THE<br/>NET WEIGHT OF<br/>IMPORTED ALLOY<br/>STEEL SEAMLESS<br/>PIPE IN THE EXPORT<br/>PRODUCT.</p> |
|   | <p>(ii) C&amp;C HOSE,<br/>(GRADE - AISI - 4130)<br/>(I) TOTAL EXPORT<br/>PRODUCT WEIGHT: 62146.13<br/>KGS<br/>(II) TOTAL INDIGENOUS<br/>INPUT WEIGHT: 31464.00<br/>KGS<br/>(III) NET WEIGHT OF<br/>IMPORTED ALLOY STEEL<br/>SEAMLESS PIPE: 30682.13<br/>KGS</p>                 | <p>PRECISION COLD<br/>ROLLING AND<br/>STRESS-<br/>RELIEVED<br/>SEAMLESS<br/>ALLOY STEEL<br/>PIPES/TUBES<br/>(GRADE - AISI -<br/>4130)</p>  | <p><b>38622.67KGS</b><br/>INCLUSIVE OF <b>25.88%</b><br/><b>WASTAGE</b> ON THE<br/>NET WEIGHT OF<br/>IMPORTED ALLOY<br/>STEEL SEAMLESS<br/>PIPE IN THE EXPORT<br/>PRODUCT.</p>  |

RA concerned may take suitable consequential action accordingly.

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| Case No.                              | 108 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | MOTION METRIKS COMPONENTS PRIVATE LIMITED   |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00004403AM23                  |
| RA File Number                        | 03AX04004160 AM23                           |
| Licence No and Date                   | 0311019271/16/11/2022                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                      | 109 / NC/2/MEET/Mar/202324/25               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                   | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                    | CHLORIDE METALS LIMITED                     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                       | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                | HQRNORM REVIW00000202AM25                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                | 02AX04000467 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                           | 0211003355/17/11/2022                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and decided to ratify the ad-hoc norms as per the attached record notes of the special committee held on 20.09.2023. The record notes have been published in the minutes of the meeting dated 03.10.2023.</p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

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| Case No.                                                                      | 110 / NC/2/MEET/Mar/202324/25               |
| Case Status                                                                   | Case Deferred                               |
| Party Name                                                                    | DC AUTO PARTS PRIVATE LIMITED               |
| Meeting Number and Date                                                       | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                | HQRNORM APPLY 00004737AM23                  |
| RA File Number                                                                | 07AX04001243 AM23                           |
| Licence No and Date                                                           | 0711005840/01/12/2022                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                             |

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| Case No.                                                                     | 111 / NC/2/MEET/Mar/202324/25               |
| Case Status                                                                  | Case Deferred                               |
| Party Name                                                                   | MASSILLY INDIA PACKAGING PRIVATE LIMITED    |
| Meeting Number and Date                                                      | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                               | HQRNORM APPLY 00006440AM23                  |
| RA File Number                                                               | 07AX04001741 AM23                           |
| Licence No and Date                                                          | 0711006486/20/02/2023                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE</p> |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 112 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | VON ROLL (INDIA) PRIVATE LIMITED            |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00006460AM23                  |
| RA File Number                        | 07AX04001709 AM23                           |
| Licence No and Date                   | 0711006489/20/02/2023                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 113 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | VON ROLL (INDIA) PRIVATE LIMITED            |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00006462AM23                  |
| RA File Number                        | 07AX04001708 AM23                           |
| Licence No and Date                   | 0711006496/20/02/2023                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                                                                                               | 114 / NC/2/MEET/Mar/202324/25               |
| Case Status                                                                                            | Case Deferred                               |
| Party Name                                                                                             | KRYSTAL GLOBAL ENGINEERING LIMITED          |
| Meeting Number and Date                                                                                | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                         | HQRNORM REVIW00007999AM24                   |
| RA File Number                                                                                         | 34AX04001082 AM23                           |
| Licence No and Date                                                                                    | 3411003436/24/02/2023                       |
| Norms Committee Decision:                                                                              |                                             |
| The Committee considered the case as per agenda and decided to defer the case for further examination. |                                             |
| The case stands deferred.                                                                              |                                             |

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| Case No.    | 115 / NC/2/MEET/Mar/202324/25 |
| Case Status | Case Approved                 |
| Party Name  | R R KABEL LIMITED             |

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| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | HQRNORM APPLY 00006683AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 03AX04005759 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 0311021815/01/03/2023                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47014/144/2022-TSW dated 23.04.2024, as under:</p> <p style="text-align: center;"><b>Note: The written recommendation as given by (DPIIT) will be communicated to the applicant as well as concerned RA through email.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

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| Case No.                                                                      | 116 / NC/2/MEET/Mar/202324/25               |
| Case Status                                                                   | Case Deferred                               |
| Party Name                                                                    | WAAREE ENERGIES LIMITED                     |
| Meeting Number and Date                                                       | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                | HQRNORM APPLY 00006719AM23                  |
| RA File Number                                                                | 52AX04001790 AM23                           |
| Licence No and Date                                                           | 5211004299/03/03/2023                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                             |

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| Case No.                                                                                                                                                                                                                        | 117 / NC/2/MEET/Mar/202324/25               |
| Case Status                                                                                                                                                                                                                     | Case Approved                               |
| Party Name                                                                                                                                                                                                                      | CONSOLIDATED COIN COMPANY PRIVATE LIMITED   |
| Meeting Number and Date                                                                                                                                                                                                         | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                                                                                  | HQRNORM APPLY 00000176AM24                  |
| RA File Number                                                                                                                                                                                                                  | 05AX04000002 AM24                           |
| Licence No and Date                                                                                                                                                                                                             | 0511018301/13/04/2023                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/62/2019-TSW dated 02.04.2024, as under:</p> |                                             |

- I. Quantity of import item at **SI.No.1** (Copper Scrap covered by ISRI Code) may be allowed as **112505 Kgs. as 1.29 Kgs. /Kg.** content in the export item at **SI.No.1.**
- II. Quantity of import item at **SI. No. 2** [Nickel Cathodes (Ni 99.95%)] may be allowed as **21719 Kgs. as 1.29 Kgs. /Kg.** content in the export item at **SI.No.1.**
- III. Quantity of import item at **SI.No.3** [SHG Zinc Ingots (n 99.995%)] may be allowed as **39529 Kgs. as 1.29 Kgs. /Kg.** content in the export item at **SI.No.1.**
- IV. Quantity of import item at **SI.No.4** (Copper Scrap covered by SRI Code) may be allowed as **35400 Kgs. as 1.29 Kgs. /Kg.** content in the export item at **SI.No.2.**
- V. Quantity of import item at **SI.No.5** [Nickel Cathodes (Ni 99.95%)] may be allowed as **16659 Kgs. as 1.29 Kgs. /Kg.** content in the export item at **SI.No.2.**
- VI. Quantity of import item at **SI.No.6** [SHG Zinc Ingots (n 99.995%)] may be allowed as **96689 Kgs. as 1.29 Kgs. /Kg.** content in the export item at **SI.No.2.**

RA concerned may take suitable consequential action accordingly.

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|---------------------------------------|-----------------------------------------------|
| Case No.                              | 118 / NC/2/MEET/Mar/202324/25                 |
| Case Status                           | Case Deferred                                 |
| Party Name                            | EOT COUPLINGS AND CONNECTIONS PRIVATE LIMITED |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024   |
| HQ File Number                        | HQRNORM APPLY 00000826AM24                    |
| RA File Number                        | 05AX04000363 AM24                             |
| Licence No and Date                   | 0511018814/15/05/2023                         |
| Norms Committee Decision:             |                                               |
| Case deferred for the comments of TE. |                                               |

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|------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                         | 119 / NC/2/MEET/Mar/202324/25               |
| Case Status                                                                                                                                                      | Case Deferred                               |
| Party Name                                                                                                                                                       | STERLITE POWER TRANSMISSION LIMITED         |
| Meeting Number and Date                                                                                                                                          | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                   | HQRNORM APPLY 00001725AM24                  |
| RA File Number                                                                                                                                                   | 03AX04001225 AM24                           |
| Licence No and Date                                                                                                                                              | 0311024639/16/06/2023                       |
| Norms Committee Decision:                                                                                                                                        |                                             |
| The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: |                                             |

- I. Detailed calculation for the quantities of import items supported by the cross sectional diagram of the export products.
- II. Weight of each Export Product.
- III. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.

The case stands deferred.

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 120 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | RIO ENGINEERING INDIA PRIVATE LIMITED       |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00004225AM24                  |
| RA File Number                        | 03AX04001487 AM24                           |
| Licence No and Date                   | 0311025175/06/07/2023                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 121 / NC/2/MEET/Mar/202324/25               |
| Case Status                          | Case Deferred                               |
| Party Name                           | RIO ENGINEERING INDIA PRIVATE LIMITED       |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM APPLY 00004238AM24                  |
| RA File Number                       | 03AX04001485 AM24                           |
| Licence No and Date                  | 0311025187/06/07/2023                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 122 / NC/2/MEET/Mar/202324/25               |
| Case Status             | Case Deferred                               |
| Party Name              | SUYASH METAL PRESSINGS PVT LTD              |
| Meeting Number and Date | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number          | HQRNORM APPLY 00004412AM24                  |

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|---------------------------------------|-----------------------|
| RA File Number                        | 31AX04000091 AM24     |
| Licence No and Date                   | 3111002466/13/07/2023 |
| Norms Committee Decision:             |                       |
| Case deferred for the comments of TE. |                       |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 123 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | RAYZON SOLAR PRIVATE LIMITED                |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00004416AM24                  |
| RA File Number                        | 52AX04000105 AM24                           |
| Licence No and Date                   | 5211005160/13/07/2023                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 124 / NC/2/MEET/Mar/202324/25               |
| Case Status                          | Case Deferred                               |
| Party Name                           | ZOBELE INDIA PRIVATE LIMITED                |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM APPLY 00004419AM24                  |
| RA File Number                       | 03AX04001682 AM24                           |
| Licence No and Date                  | 0311025384/14/07/2023                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 125 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00004426AM24                  |
| RA File Number                        | 34AX04000213 AM24                           |
| Licence No and Date                   | 0311024936/14/07/2023                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 126 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | SYRMA SGS TECHNOLOGY LIMITED                |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM REVIW00000199AM25                   |
| RA File Number                        | 03AX04001798 AM24                           |
| Licence No and Date                   | 0311025960/02/08/2023                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|----------------------------------------------|
| Case No.                              | 127 / NC/2/MEET/Mar/202324/25                |
| Case Status                           | Case Deferred                                |
| Party Name                            | CRYSTAL INDUSTRIAL SYNDICATE PRIVATE LIMITED |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024  |
| HQ File Number                        | HQRNORM APPLY 00007713AM24                   |
| RA File Number                        | 03AX04004286 AM24                            |
| Licence No and Date                   | 0311029860/03/01/2024                        |
| Norms Committee Decision:             |                                              |
| Case deferred for the comments of TE. |                                              |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 128 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | ALLEIMA INDIA PRIVATE LIMITED               |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00007716AM24                  |
| RA File Number                        | 08AX04001834 AM24                           |
| Licence No and Date                   | 0811010415/03/01/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 129 / NC/2/MEET/Mar/202324/25               |
| Case Status             | Case Deferred                               |
| Party Name              | NSI (INDIA) LIMITED                         |
| Meeting Number and Date | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number          | HQRNORM APPLY 00007763AM24                  |

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|---------------------------------------|-----------------------|
| RA File Number                        | 02AX04000575 AM24     |
| Licence No and Date                   | 0211005689/04/01/2024 |
| Norms Committee Decision:             |                       |
| Case deferred for the comments of TE. |                       |

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|---------------------------------------|---------------------------------------------------|
| Case No.                              | 130 / NC/2/MEET/Mar/202324/25                     |
| Case Status                           | Case Deferred                                     |
| Party Name                            | ELECTRICFOR HEATING SYSTEMS INDIA PRIVATE LIMITED |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024       |
| HQ File Number                        | HQRNORM APPLY 00008052AM24                        |
| RA File Number                        | 07AX04001659 AM24                                 |
| Licence No and Date                   | 0711010256/18/01/2024                             |
| Norms Committee Decision:             |                                                   |
| Case deferred for the comments of TE. |                                                   |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 131 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | D METTLE                                    |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00008283AM24                  |
| RA File Number                        | 24AX04000415 AM24                           |
| Licence No and Date                   | 2411003227/01/02/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 132 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | BIRLA COPPER ASOJ PRIVATE LIMITED           |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00008298AM24                  |
| RA File Number                        | 34AX04000714 AM24                           |
| Licence No and Date                   | 3411004574/02/02/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 133 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | STAR EXPORTS                                |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00008317AM24                  |
| RA File Number                        | 03AX04004954 AM24                           |
| Licence No and Date                   | 0311030647/02/02/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 134 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | SI PRECISION                                |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00008352AM24                  |
| RA File Number                        | 04AX04000985 AM24                           |
| Licence No and Date                   | 0411006834/05/02/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 135 / NC/2/MEET/Mar/202324/25                       |
| Case Status                           | Case Deferred                                       |
| Party Name                            | CABLEX CONNECTIVITY SOLUTIONS INDIA PRIVATE LIMITED |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024         |
| HQ File Number                        | HQRNORM APPLY 00008381AM24                          |
| RA File Number                        | 31AX04000309 AM24                                   |
| Licence No and Date                   | 3111003066/06/02/2024                               |
| Norms Committee Decision:             |                                                     |
| Case deferred for the comments of TE. |                                                     |

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| Case No.                | 136 / NC/2/MEET/Mar/202324/25               |
| Case Status             | Case Deferred                               |
| Party Name              | BIRLA COPPER ASOJ PRIVATE LIMITED           |
| Meeting Number and Date | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number          | HQRNORM APPLY 00008391AM24                  |

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|---------------------------------------|-----------------------|
| RA File Number                        | 34AX04000697 AM24     |
| Licence No and Date                   | 3411004589/06/02/2024 |
| Norms Committee Decision:             |                       |
| Case deferred for the comments of TE. |                       |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 137 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | CHLORIDE METALS LIMITED                     |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00008415AM24                  |
| RA File Number                        | 02AX04000660 AM24                           |
| Licence No and Date                   | 0211005908/07/02/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|-----------------------------------------------|
| Case No.                              | 138 / NC/2/MEET/Mar/202324/25                 |
| Case Status                           | Case Deferred                                 |
| Party Name                            | EOT COUPLINGS AND CONNECTIONS PRIVATE LIMITED |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024   |
| HQ File Number                        | HQRNORM APPLY 00008417AM24                    |
| RA File Number                        | 05AX04003600 AM24                             |
| Licence No and Date                   | 0511023838/08/02/2024                         |
| Norms Committee Decision:             |                                               |
| Case deferred for the comments of TE. |                                               |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 139 / NC/2/MEET/Mar/202324/25               |
| Case Status                          | Case Deferred                               |
| Party Name                           | KSP INC                                     |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM APPLY 00008431AM24                  |
| RA File Number                       | 05AX04003594 AM24                           |
| Licence No and Date                  | 0511023849/08/02/2024                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|---------------------------------------|----------------------------------------------|
| Case No.                              | 140 / NC/2/MEET/Mar/202324/25                |
| Case Status                           | Case Deferred                                |
| Party Name                            | CRYSTAL INDUSTRIAL SYNDICATE PRIVATE LIMITED |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024  |
| HQ File Number                        | HQRNORM APPLY 00008648AM24                   |
| RA File Number                        | 03AX04005203 AM24                            |
| Licence No and Date                   | 0311031321/19/02/2024                        |
| Norms Committee Decision:             |                                              |
| Case deferred for the comments of TE. |                                              |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 141 / NC/2/MEET/Mar/202324/25               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | CAPITAL DYEING AND KNITTING MILL            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00008656AM24                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 05AX04003677 AM24                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 0511024059/20/02/2024                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                                             |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. Furnish the width and thickness of the imported coil.<br/> II. Will the thickness of the imported coil and export product same?<br/> III. Drawing of the circle to be cut from the imported sheet coils.<br/> IV. Process flow chart, which should indicate the percentage of wastage at each stage of operation.<br/> V. Mill test certificate of the imported material.</p> <p>The case stands deferred.</p> |                                             |

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|-------------------------|------------------------------------------------|
| Case No.                | 142 / NC/2/MEET/Mar/202324/25                  |
| Case Status             | Case Approved                                  |
| Party Name              | ROSENBERGER INTERCONNECT INDIA PRIVATE LIMITED |
| Meeting Number and Date | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024    |
| HQ File Number          | HQRNORM APPLY 00008659AM24                     |
| RA File Number          | 05AX04003690 AM24                              |
| Licence No and          | 0511024065/20/02/2024                          |

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|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|
| Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |  |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47014/91/2022-TSW dated 02.05.2024, as under:</p> <p>I. Quantity of import items at <b>Sl.No. 4, 8, 12, 16, 20, 24, 28, 32, 36, 40, 44, 48, 52, 56 &amp; 60</b> may be allowed as <b>1.02 Mtr/Mtr.</b> content in the respective export items.</p> <p>II. Rest of the import items may be allowed on net to net basis with accountability clause.</p> <p>RA concerned may take suitable consequential action accordingly.</p> |  |

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| Case No.                                                                      | 143 / NC/2/MEET/Mar/202324/25               |
| Case Status                                                                   | Case Deferred                               |
| Party Name                                                                    | RAJ METAL INDUSTRIES                        |
| Meeting Number and Date                                                       | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                | HQRNORM APPLY 00008677AM24                  |
| RA File Number                                                                | 02AX04000663 AM24                           |
| Licence No and Date                                                           | 0211006007/21/02/2024                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                | 144 / NC/2/MEET/Mar/202324/25               |
| Case Status                                                                                                                                                                                                                                                                                                             | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                              | OSWAL CABLES PVT LTD                        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                 | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                          | HQRNORM APPLY 00008709AM24                  |
| RA File Number                                                                                                                                                                                                                                                                                                          | 13AX04000334 AM24                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                     | 1311002581/22/02/2024                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. Detailed calculations for the requirement of each raw material, export product wise supported by the</p> |                                             |

cross sectional diagram of the cable/ Buyers data sheet.

II. Total Net weights of each cable including the net weights of all inputs (imported as well indigenous, except packing materials)

III. Material balancing viz. net content of each imported and indigenous input, export product wise.

The case stands deferred.

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 145 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | SOURIAU INDIA PRIVATE LIMITED               |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00008719AM24                  |
| RA File Number                        | 32AX04000673 AM24                           |
| Licence No and Date                   | 3211006369/23/02/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 146 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | KEI INDUSTRIES LIMITED                      |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00008724AM24                  |
| RA File Number                        | 05AX04003758 AM24                           |
| Licence No and Date                   | 0511024131/23/02/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 147 / NC/2/MEET/Mar/202324/25               |
| Case Status               | Case Deferred                               |
| Party Name                | KDDL LIMITED                                |
| Meeting Number and Date   | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number            | HQRNORM APPLY 00008776AM24                  |
| RA File Number            | 07AX04001911 AM24                           |
| Licence No and Date       | 0711010649/27/02/2024                       |
| Norms Committee Decision: |                                             |

Case deferred for the comments of TE.

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 148 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | ENERCON WINDENERGY PRIVATE LIMITED          |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00008787AM24                  |
| RA File Number                        | 07AX04001886 AM24                           |
| Licence No and Date                   | 0711010655/28/02/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 149 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | ENERCON WINDENERGY PRIVATE LIMITED          |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00008788AM24                  |
| RA File Number                        | 07AX04001887 AM24                           |
| Licence No and Date                   | 0711010658/28/02/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                     | 150 / NC/2/MEET/Mar/202324/25               |
| Case Status                                                                                                                                                                                                                                  | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                   | PARVEEN INDUSTRIES PVT LTD                  |
| Meeting Number and Date                                                                                                                                                                                                                      | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                                                                                               | HQRNORM APPLY 00008800AM24                  |
| RA File Number                                                                                                                                                                                                                               | 03AX04005476 AM24                           |
| Licence No and Date                                                                                                                                                                                                                          | 0311031578/28/02/2024                       |
| Norms Committee Decision:                                                                                                                                                                                                                    |                                             |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. Process flow chart and wastage at each stage of operation.</p> |                                             |

- II. Drawing of the coupling with complete dimensions.  
 III. MTC of the imported material for coupling.

The case stands deferred.

|                                       |                                             |
|---------------------------------------|---------------------------------------------|
| Case No.                              | 151 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | NORDEX INDIA MANUFACTURING PRIVATE LIMITED  |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00008835AM24                  |
| RA File Number                        | 07AX04001926 AM24                           |
| Licence No and Date                   | 0711010670/01/03/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                             | 152 / NC/2/MEET/Mar/202324/25               |
| Case Status                          | Case Deferred                               |
| Party Name                           | NORDEX INDIA MANUFACTURING PRIVATE LIMITED  |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM APPLY 00008836AM24                  |
| RA File Number                       | 07AX04001928 AM24                           |
| Licence No and Date                  | 0711010671/01/03/2024                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 153 / NC/2/MEET/Mar/202324/25               |
| Case Status                          | Case Deferred                               |
| Party Name                           | JAMMU PIGMENTS LIMITED                      |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM APPLY 00009009AM24                  |
| RA File Number                       | 13AX04000355 AM24                           |
| Licence No and Date                  | 1311002868/11/03/2024                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 154 / NC/2/MEET/Mar/202324/25               |
| Case Status                          | Case Deferred                               |
| Party Name                           | CHW FORGE PRIVATE LIMITED                   |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM APPLY 00009017AM24                  |
| RA File Number                       | 05AX04003895 AM24                           |
| Licence No and Date                  | 0511024452/11/03/2024                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 155 / NC/2/MEET/Mar/202324/25               |
| Case Status                          | Case Deferred                               |
| Party Name                           | GRIPON FASTENERS                            |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM APPLY 00009027AM24                  |
| RA File Number                       | 03AX04005680 AM24                           |
| Licence No and Date                  | 0311031986/11/03/2024                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 156 / NC/2/MEET/Mar/202324/25               |
| Case Status                          | Case Deferred                               |
| Party Name                           | M C AGENCIES                                |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM APPLY 00009033AM24                  |
| RA File Number                       | 08AX04002121 AM24                           |
| Licence No and Date                  | 0811010991/12/03/2024                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                | 157 / NC/2/MEET/Mar/202324/25               |
| Case Status             | Case Deferred                               |
| Party Name              | POLYCAB INDIA LIMITED                       |
| Meeting Number and Date | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number          | HQRNORM APPLY 00009047AM24                  |

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| RA File Number                       | 03AX04005635 AM24     |
| Licence No and Date                  | 0311032031/12/03/2024 |
| Norms Committee Decision:            |                       |
| Case deferred for the comments of TE |                       |

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| Case No.                             | 158 / NC/2/MEET/Mar/202324/25               |
| Case Status                          | Case Deferred                               |
| Party Name                           | CHLORIDE METALS LIMITED                     |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM APPLY 00009051AM24                  |
| RA File Number                       | 02AX04000735 AM24                           |
| Licence No and Date                  | 0211006135/12/03/2024                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 159 / NC/2/MEET/Mar/202324/25               |
| Case Status                          | Case Deferred                               |
| Party Name                           | CHLORIDE METALS LIMITED                     |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM APPLY 00009052AM24                  |
| RA File Number                       | 02AX04000738 AM24                           |
| Licence No and Date                  | 0211006136/12/03/2024                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 160 / NC/2/MEET/Mar/202324/25               |
| Case Status                          | Case Deferred                               |
| Party Name                           | CHLORIDE METALS LIMITED                     |
| Meeting Number and Date              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                       | HQRNORM APPLY 00009053AM24                  |
| RA File Number                       | 02AX04000737 AM24                           |
| Licence No and Date                  | 0211006137/12/03/2024                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                | 161 / NC/2/MEET/Mar/202324/25               |
| Case Status             | Case Approved                               |
| Party Name              | ELECTRO COPPER & ALLOYS MFG . CO            |
| Meeting Number and Date | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number          | HQRNORM APPLY 00009058AM24                  |
| RA File Number          | 02AX04000732 AM24                           |
| Licence No and Date     | 0211006142/12/03/2024                       |

**Norms Committee Decision:**

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of Consultant (SKB) dated 03.05.2024, as under:

| SL NO | EXPORT ITEM                    | QUANTITY    | ITEM OF IMPORT            | QUANTITY TO BE ALLOWED                                |
|-------|--------------------------------|-------------|---------------------------|-------------------------------------------------------|
| 1     | NK1-BUSTUBE FLEXIBLE - 48 NOS  | 5031.00 KGS | ELECTROLYTIC COPPER CAKES | 1.05 KGS/KGS ON THE NET WEIGHT OF THE EXPORT PRODUCT. |
| 2     | NK1-BUSTUBE RUNS MASS DELTA    | 605.00 KGS  | ELECTROLYTIC COPPER CAKES | 1.05 KGS/KGS ON THE NET WEIGHT OF THE EXPORT PRODUCT. |
| 3     | COPPER COLLING BLOCK_ 21014722 | 1876.80 KGS | ELECTROLYTIC COPPER CAKES | 1.05 KGS/KGS ON THE NET WEIGHT OF THE EXPORT PRODUCT. |
| 4     | COPPER COLLING BLOCK_ 21014711 | 1251.60 KGS | ELECTROLYTIC COPPER CAKES | 1.05 KGS/KGS ON THE NET WEIGHT OF THE EXPORT PRODUCT. |

RA concerned may take suitable consequential action accordingly.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 162 / NC/2/MEET/Mar/202324/25               |
| Case Status             | Case Deferred                               |
| Party Name              | STERLITE POWER TRANSMISSION LIMITED         |
| Meeting Number and Date | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number          | HQRNORM APPLY 00009060AM24                  |
| RA File Number          | 03AX04005684 AM24                           |

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|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 0311032053/12/03/2024 |
| <p>Norms Committee Decision:</p> <p>1. The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. Detailed calculations for the requirement of each raw material, export product wise supported by the cross sectional diagram of the cable/ Buyers data sheet.</p> <p>II. Total Net weights of each cable including the net weights of all inputs (imported as well indigenous, except packing materials)</p> <p>III. Material balancing viz. net content of each imported and indigenous input, export product wise.</p> <p>The case stands deferred.</p> |                       |

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| Case No.                                                                      | 163 / NC/2/MEET/Mar/202324/25               |
| Case Status                                                                   | Case Deferred                               |
| Party Name                                                                    | STAR EXPORTS                                |
| Meeting Number and Date                                                       | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                | HQRNORM APPLY 00009062AM24                  |
| RA File Number                                                                | 03AX04005685 AM24                           |
| Licence No and Date                                                           | 0311032057/12/03/2024                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                             |

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| Case No.                                                                                                                                                                                                 | 164 / NC/2/MEET/Mar/202324/25               |
| Case Status                                                                                                                                                                                              | Case Deferred                               |
| Party Name                                                                                                                                                                                               | AADISHAKTI METAL RECYCLING PRIVATE LIMITED  |
| Meeting Number and Date                                                                                                                                                                                  | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                                                           | HQRNORM APPLY 00009063AM24                  |
| RA File Number                                                                                                                                                                                           | 05AX04003780 AM24                           |
| Licence No and Date                                                                                                                                                                                      | 0511024472/12/03/2024                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> |                                             |

I. Please Submit a Certificate of Analysis (COA) from the Customs Authorized Laboratory or a certificate from the recognized laboratory on the lead content and other contents in the lead scrap, as per ISRI code Rains, supplied to M/s Aadishakti Metal Recycling Private Limited against the said AA.

The case stands deferred.

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 165 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | STAR EXPORTS                                |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00009064AM24                  |
| RA File Number                        | 03AX04005687 AM24                           |
| Licence No and Date                   | 0311032058/12/03/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                      | 166 / NC/2/MEET/Mar/202324/25               |
| Case Status                                                                                                                                                                                                                                                   | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                    | PILOT INDUSTRIES LTD                        |
| Meeting Number and Date                                                                                                                                                                                                                                       | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                                                                                                                | HQRNORM APPLY 00009065AM24                  |
| RA File Number                                                                                                                                                                                                                                                | 05AX04003911 AM24                           |
| Licence No and Date                                                                                                                                                                                                                                           | 0511024474/12/03/2024                       |
| Norms Committee Decision:                                                                                                                                                                                                                                     |                                             |
| The Committee considered the case as per the agenda and decided to ratify the ad-hoc norms as per the attached record notes of the special committee held on 20.09.2023. The record notes have been published in the minutes of the meeting dated 03.10.2023. |                                             |
| RA concerned may take suitable consequential action accordingly.                                                                                                                                                                                              |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 167 / NC/2/MEET/Mar/202324/25               |
| Case Status             | Case Deferred                               |
| Party Name              | KEI INDUSTRIES LIMITED                      |
| Meeting Number and Date | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |

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| HQ File Number                        | HQRNORM APPLY 00009067AM24 |
| RA File Number                        | 05AX04003924 AM24          |
| Licence No and Date                   | 0511024476/12/03/2024      |
| Norms Committee Decision:             |                            |
| Case deferred for the comments of TE. |                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 168 / NC/2/MEET/Mar/202324/25                    |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Approved                                    |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024      |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00009079AM24                       |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 07AX04002004 AM24                                |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0711010763/13/03/2024                            |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |                                                  |
| <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/132/2019-TSW dated 02.05.2024, as under:</p> <p>I. Quantity of import items at <b>SI.No.1, 2, 4, 8, 9,13,14,16 &amp; 18</b> may be allowed on <b>net to net basis</b> with accountability clause.</p> <p>II. Quantity of import items at <b>SI.No.3, 5 to 7, 10 to 12, 15, 17 &amp; 19</b> may be allowed as <b>1.02 Mtr/Mtr.</b> content in the respective export items.</p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                                  |

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| Case No.                              | 169 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | RAM RATNA INTERNATIONAL                     |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00009090AM24                  |
| RA File Number                        | 03AX04005609 AM24                           |
| Licence No and Date                   | 0311032136/14/03/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No. | 170 / NC/2/MEET/Mar/202324/25 |
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| Case Status                           | Case Deferred                               |
| Party Name                            | MICAPLY                                     |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00009110AM24                  |
| RA File Number                        | 56AX04000756 AM24                           |
| Licence No and Date                   | 5611002830/14/03/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 171 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | MITUL INDUSTRIES                            |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00009147AM24                  |
| RA File Number                        | 05AX04003278 AM24                           |
| Licence No and Date                   | 0511024532/15/03/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 172 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | M S N EXPORTS                               |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00009189AM24                  |
| RA File Number                        | 04AX04001056 AM24                           |
| Licence No and Date                   | 0411007120/18/03/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 173 / NC/2/MEET/Mar/202324/25               |
| Case Status             | Case Deferred                               |
| Party Name              | NORDEX INDIA PRIVATE LIMITED                |
| Meeting Number and Date | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number          | HQRNORM APPLY 00009190AM24                  |
| RA File Number          | 07AX04001998 AM24                           |
| Licence No and          | 0711010826/18/03/2024                       |

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| Date                                  |  |
| Norms Committee Decision:             |  |
| Case deferred for the comments of TE. |  |

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| Case No.                              | 174 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | GRID ENGINEERS PRIVATE LIMITED              |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00009216AM24                  |
| RA File Number                        | 30AX04000567 AM24                           |
| Licence No and Date                   | 3011004933/19/03/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 175 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | TAG CORPORATION                             |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00009233AM24                  |
| RA File Number                        | 04AX04001123 AM24                           |
| Licence No and Date                   | 0411007137/20/03/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 176 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00009236AM24                  |
| RA File Number                        | 04AX04001132 AM24                           |
| Licence No and Date                   | 0411007138/20/03/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No. | 177 / NC/2/MEET/Mar/202324/25 |
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| Case Status                                                                                                                                                                                                                                                                                                      | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                       | LEADSTONE ENERGY LTD.                       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                          | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                   | HQRNORM APPLY 00009240AM24                  |
| RA File Number                                                                                                                                                                                                                                                                                                   | 02AX04000744 AM24                           |
| Licence No and Date                                                                                                                                                                                                                                                                                              | 0211006214/21/03/2024                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                        |                                             |
| The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:                                                                                                                                                 |                                             |
| <p>I. Please Submit a Certificate of Analysis (COA) from the Customs Authorized Laboratory or a certificate from the recognized laboratory on the lead content and other contents in the lead scrap, as per ISRI code Rains, supplied to M/s Aadishakti Metal Recycling Private Limited against the said AA.</p> |                                             |
| The case stands deferred.                                                                                                                                                                                                                                                                                        |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 178 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | CONSOLIDATED COIN COMPANY PRIVATE LIMITED   |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00009261AM24                  |
| RA File Number                        | 05AX04004010 AM24                           |
| Licence No and Date                   | 0511024641/21/03/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                  | 179 / NC/2/MEET/Mar/202324/25               |
| Case Status               | Case Deferred                               |
| Party Name                | ENERCON WINDENERGY PRIVATE LIMITED          |
| Meeting Number and Date   | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number            | HQRNORM APPLY 00009265AM24                  |
| RA File Number            | 07AX04002021 AM24                           |
| Licence No and Date       | 0711010856/21/03/2024                       |
| Norms Committee Decision: |                                             |

Case deferred for the comments of TE.

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 180 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | POLYCAB INDIA LIMITED                       |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00009284AM24                  |
| RA File Number                        | 03AX04005951 AM24                           |
| Licence No and Date                   | 0311032464/22/03/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 181 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | NORDEX INDIA PRIVATE LIMITED                |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00009296AM24                  |
| RA File Number                        | 07AX04001997 AM24                           |
| Licence No and Date                   | 0711010887/22/03/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 182 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | TUBE INVESTMENTS OF INDIA LIMITED           |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00009307AM24                  |
| RA File Number                        | 04AX04001143 AM24                           |
| Licence No and Date                   | 0411007161/25/03/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|-------------|-------------------------------|
| Case No.    | 183 / NC/2/MEET/Mar/202324/25 |
| Case Status | Case Deferred                 |
| Party Name  | UNIVERSAL CABLES LIMITED      |

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| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00009335AM24                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 56AX04000768 AM24                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 5611002860/27/03/2024                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. Detailed calculations for the requirement of each raw material, export product wise supported by the cross sectional diagram of the cable/ Buyers data sheet.</p> <p>II. Total Net weights of each cable including the net weights of all inputs (imported as well indigenous, except packing materials)</p> <p>III. Material balancing viz. net content of each imported and indigenous input, export product wise.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 184 / NC/2/MEET/Mar/202324/25                  |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Case Approved                                  |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024    |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00009353AM24                     |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 07AX04001937 AM24                              |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 0711010933/27/03/2024                          |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/31/2023-TSW dated 02.05.2024, as under:</p> <p>I. Quantity of import items at <b>Sl.No.1 to 38, 40, 43 to 45, &amp; 47 to 69</b> may be allowed on <b>net to net basis</b> with accountability clause.</p> <p>II. Quantity of import items at <b>Sl.No.39, 41, 42 &amp; 46</b> may be allowed as <b>1.02 Mtr/ Mtr</b> content in the respective export items.</p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                                |

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| Case No. | 185 / NC/2/MEET/Mar/202324/25 |
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| Case Status                           | Case Deferred                               |
| Party Name                            | VISIONOVA MULTISOURCE PRIVATE LIMITED       |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00009355AM24                  |
| RA File Number                        | 33AX04000127 AM24                           |
| Licence No and Date                   | 3311001829/27/03/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 186 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | POLYCAB INDIA LIMITED                       |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00009356AM24                  |
| RA File Number                        | 03AX04005983 AM24                           |
| Licence No and Date                   | 0311032567/27/03/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 187 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | JASMINO CORPORATION PRIVATE LIMITED         |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00009373AM24                  |
| RA File Number                        | 03AX04006017 AM24                           |
| Licence No and Date                   | 0311032596/28/03/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                | 188 / NC/2/MEET/Mar/202324/25               |
| Case Status             | Case Deferred                               |
| Party Name              | ARDEE INDUSTRIES PRIVATE LIMITED            |
| Meeting Number and Date | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number          | HQRNORM APPLY 00009377AM24                  |
| RA File Number          | 05AX04004001 AM24                           |
| Licence No and          | 0511024738/28/03/2024                       |

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| Date                                  |  |
| Norms Committee Decision:             |  |
| Case deferred for the comments of TE. |  |

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| Case No.                              | 189 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | ARDEE INDUSTRIES PRIVATE LIMITED            |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00009378AM24                  |
| RA File Number                        | 05AX04004075 AM24                           |
| Licence No and Date                   | 0511024739/28/03/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 190 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | CHLORIDE METALS LIMITED                     |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00009380AM24                  |
| RA File Number                        | 02AX04000781 AM24                           |
| Licence No and Date                   | 0211006277/28/03/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 191 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | HONYLITE PRIVATE LIMITED                    |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00000001AM25                  |
| RA File Number                        | 05AX04004096 AM24                           |
| Licence No and Date                   | 0511024752/01/04/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No. | 192 / NC/2/MEET/Mar/202324/25 |
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| Case Status                           | Case Deferred                               |
| Party Name                            | ASB TUBES PRIVATE LIMITED                   |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00000034AM25                  |
| RA File Number                        | 08AX04002265 AM24                           |
| Licence No and Date                   | 0811011188/02/04/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                       | 193 / NC/2/MEET/Mar/202324/25               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                    | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                     | OSWAL CABLES PVT LTD                        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                        | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                 | HQRNORM APPLY 00000036AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                 | 13AX04000381 AM24                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                            | 1311002925/02/04/2024                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                      |                                             |
| The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:                                                                                                                                                                                                                                                               |                                             |
| <p>I. Detailed calculations for the requirement of each raw material, export product wise supported by the cross sectional diagram of the cable/ Buyers data sheet.</p> <p>II. Total Net weights of each cable including the net weights of all inputs (imported as well indigenous, except packing materials)</p> <p>III. Material balancing viz. net content of each imported and indigenous input, export product wise.</p> |                                             |
| The case stands deferred.                                                                                                                                                                                                                                                                                                                                                                                                      |                                             |

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| Case No.                  | 194 / NC/2/MEET/Mar/202324/25               |
| Case Status               | Case Deferred                               |
| Party Name                | POLYCAB INDIA LIMITED                       |
| Meeting Number and Date   | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number            | HQRNORM APPLY 00000045AM25                  |
| RA File Number            | 03AX04006135 AM24                           |
| Licence No and Date       | 0311032761/02/04/2024                       |
| Norms Committee Decision: |                                             |

Case deferred for the comments of TE.

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| Case No.                              | 195 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | POLYCAB INDIA LIMITED                       |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00000047AM25                  |
| RA File Number                        | 03AX04006159 AM24                           |
| Licence No and Date                   | 0311032762/02/04/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 196 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | AKSHIT ENTERPRISES PRIVATE LIMITED          |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00000051AM25                  |
| RA File Number                        | 05AX04004084 AM24                           |
| Licence No and Date                   | 0511024814/02/04/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                             | 197 / NC/2/MEET/Mar/202324/25               |
| Case Status                                                                                                                                                                                                                                                          | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                           | DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED  |
| Meeting Number and Date                                                                                                                                                                                                                                              | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                                                                                                                       | HQRNORM APPLY 00000052AM25                  |
| RA File Number                                                                                                                                                                                                                                                       | 02AX04000782 AM24                           |
| Licence No and Date                                                                                                                                                                                                                                                  | 0211006307/02/04/2024                       |
| Norms Committee Decision:                                                                                                                                                                                                                                            |                                             |
| <p>The Committee considered the case as per the agenda and decided to ratify the ad-hoc norms as per the attached record notes of the special committee held on 20.09.2023. The record notes have been published in the minutes of the meeting dated 03.10.2023.</p> |                                             |

RA concerned may take suitable consequential action accordingly.

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| Case No.                | 198 / NC/2/MEET/Mar/202324/25               |
| Case Status             | Case Deferred                               |
| Party Name              | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number          | HQRNORM APPLY 00000070AM25                  |
| RA File Number          | 34AX04000969 AM24                           |
| Licence No and Date     | 3411004760/03/04/2024                       |

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

- I. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
- II. Weight of each Export Product.
- III. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
- IV. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

The case stands deferred.

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|---------------------------|---------------------------------------------|
| Case No.                  | 199 / NC/2/MEET/Mar/202324/25               |
| Case Status               | Case Deferred                               |
| Party Name                | GAVIRANGA ENTERPRISES                       |
| Meeting Number and Date   | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number            | HQRNORM APPLY 00000077AM25                  |
| RA File Number            | 07AX04002128 AM24                           |
| Licence No and Date       | 0711010992/04/04/2024                       |
| Norms Committee Decision: |                                             |

Case deferred for the comments of TE.

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 200 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | GAVIRANGA ENTERPRISES                       |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00000079AM25                  |
| RA File Number                        | 07AX04002129 AM24                           |
| Licence No and Date                   | 0711010993/04/04/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 201 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | JAIN GREEN TECHNOLOGIES PRIVATE LIMITED     |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00000085AM25                  |
| RA File Number                        | 04AX04001176 AM24                           |
| Licence No and Date                   | 0411007216/04/04/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 202 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | JAIN GREEN TECHNOLOGIES PRIVATE LIMITED     |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00000086AM25                  |
| RA File Number                        | 04AX04001177 AM24                           |
| Licence No and Date                   | 0411007218/04/04/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.    | 203 / NC/2/MEET/Mar/202324/25       |
| Case Status | Case Deferred                       |
| Party Name  | TRONTEK ELECTRONICS PRIVATE LIMITED |

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| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00000089AM25                  |
| RA File Number                        | 05AX04004100 AM24                           |
| Licence No and Date                   | 0511024864/04/04/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 204 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00000097AM25                  |
| RA File Number                        | 04AX04001183 AM24                           |
| Licence No and Date                   | 0411007219/04/04/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 205 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00000098AM25                  |
| RA File Number                        | 04AX04001182 AM24                           |
| Licence No and Date                   | 0411007220/04/04/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 206 / NC/2/MEET/Mar/202324/25               |
| Case Status               | Case Deferred                               |
| Party Name                | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date   | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number            | HQRNORM APPLY 00000113AM25                  |
| RA File Number            | 03AX04006156 AM24                           |
| Licence No and Date       | 0311032853/05/04/2024                       |
| Norms Committee Decision: |                                             |

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

- I. Detailed calculations for the requirement of each raw material, export product wise supported by the cross sectional diagram of the cable/ Buyers data sheet.
- II. Total Net weights of each cable including the net weights of all inputs (imported as well indigenous, except packing materials)
- III. Material balancing viz. net content of each imported and indigenous input, export product wise.

The case stands deferred.

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|-------------------------|---------------------------------------------|
| Case No.                | 207 / NC/2/MEET/Mar/202324/25               |
| Case Status             | Case Deferred                               |
| Party Name              | PASONDIA CABLES PRIVATE LIMITED             |
| Meeting Number and Date | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number          | HQRNORM APPLY 00000128AM25                  |
| RA File Number          | 05AX04004092 AM24                           |
| Licence No and Date     | 0511024898/05/04/2024                       |

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

- I. Detailed calculations for the requirement of each raw material, export product wise supported by the cross sectional diagram of the cable/ Buyers data sheet.
- II. Total Net weights of each cable including the net weights of all inputs (imported as well indigenous, except packing materials)
- III. Material balancing viz. net content of each imported and indigenous input, export product wise.

The case stands deferred.

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| Case No.                | 208 / NC/2/MEET/Mar/202324/25               |
| Case Status             | Case Deferred                               |
| Party Name              | KEI INDUSTRIES LIMITED                      |
| Meeting Number and Date | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number          | HQRNORM APPLY 00000159AM25                  |
| RA File Number          | 05AX04000034 AM25                           |

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| Licence No and Date                   | 0511024914/08/04/2024 |
| Norms Committee Decision:             |                       |
| Case deferred for the comments of TE. |                       |

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| Case No.                              | 209 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | KEI INDUSTRIES LIMITED                      |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00000167AM25                  |
| RA File Number                        | 05AX04003330 AM24                           |
| Licence No and Date                   | 0511024929/09/04/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 210 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | NORDEX INDIA MANUFACTURING PRIVATE LIMITED  |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00000217AM25                  |
| RA File Number                        | 07AX04000019 AM25                           |
| Licence No and Date                   | 0711011062/12/04/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 211 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00000231AM25                  |
| RA File Number                        | 04AX04000011 AM25                           |
| Licence No and Date                   | 0411007262/15/04/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 212 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | JAIN RESOURCE RECYCLING PRIVATE LIMITED     |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00000233AM25                  |
| RA File Number                        | 04AX04000022 AM25                           |
| Licence No and Date                   | 0411007267/15/04/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 213 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | SHIVALIK BIMETAL CONTROLS LTD               |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00000324AM25                  |
| RA File Number                        | 05AX04000109 AM25                           |
| Licence No and Date                   | 0511025054/19/04/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 214 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | KEI INDUSTRIES LIMITED                      |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00000327AM25                  |
| RA File Number                        | 05AX04000167 AM25                           |
| Licence No and Date                   | 0511025067/19/04/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 215 / NC/2/MEET/Mar/202324/25               |
| Case Status             | Case Deferred                               |
| Party Name              | MAYUR INDUSTRIES                            |
| Meeting Number and Date | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number          | HQRNORM APPLY 00000331AM25                  |
| RA File Number          | 05AX04000172 AM25                           |

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| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 0511025070/19/04/2024 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. What is the meaning of LD Coils?<br/> II. What is the end use of the coils?<br/> III. What is the size of the punching and how many punches are required in a 1-meter length?<br/> IV. What is the weight of each punch? Furnish complete calculations for each size.<br/> V. What is the reason for asking for 8% wastage at the slitting stage? Give full justification.<br/> VI. Appendix 4E does not indicate wastage on the net weight of the export product. Submit revised Appendix 4E.</p> <p>The case stands deferred.</p> |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 216 / NC/2/MEET/Mar/202324/25                  |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Case Approved                                  |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | ROSENBERGER INTERCONNECT INDIA PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024    |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00000337AM25                     |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 05AX04000116 AM25                              |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 0511025084/19/04/2024                          |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47014/91/2022-TSW dated 02.05.2024, as under:</p> <p>I. Quantity of import items at <b>SI.No.4, 8, 12, 16, 20, 24, 28, 32, 36, 40, 44, 48, 52, 56 &amp; 60</b> may be allowed as <b>1.02 Mtr/Mtr.</b> content in the respective export items.<br/> II. Rest of the import items may be allowed on <b>net to net basis</b> with accountability clause.</p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                                |

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|-------------|-------------------------------|
| Case No.    | 217 / NC/2/MEET/Mar/202324/25 |
| Case Status | Case Deferred                 |
| Party Name  | KSP INC                       |

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|---------------------------------------|---------------------------------------------|
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00000339AM25                  |
| RA File Number                        | 05AX04000195 AM25                           |
| Licence No and Date                   | 0511025088/19/04/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 218 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | PARAMJYOTI MOVERS PRIVATE LIMITED           |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00000341AM25                  |
| RA File Number                        | 06AX04000018 AM25                           |
| Licence No and Date                   | 0611002622/19/04/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 219 / NC/2/MEET/Mar/202324/25               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00000347AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 03AX04000125 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 0311033248/22/04/2024                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                             |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>I. Detailed calculations for the requirement of each raw material, export product wise supported by the cross sectional diagram of the cable/ Buyers data sheet.</li> <li>II. Total Net weights of each cable including the net weights of all inputs (imported as well indigenous, except packing materials)</li> <li>III. Material balancing viz. net content of each imported and indigenous input, export product wise.</li> </ol> |                                             |

The case stands deferred.

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 220 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | MICAPLY                                     |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00000358AM25                  |
| RA File Number                        | 56AX04000020 AM25                           |
| Licence No and Date                   | 5611002897/22/04/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 221 / NC/2/MEET/Mar/202324/25               |
| Case Status                           | Case Deferred                               |
| Party Name                            | DOOWON ELECTRONICS INDIA PRIVATE LIMITED    |
| Meeting Number and Date               | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                        | HQRNORM APPLY 00000401AM25                  |
| RA File Number                        | 04AX04000030 AM25                           |
| Licence No and Date                   | 0411007300/24/04/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                                                                                                                                                         | 222 / NC/2/MEET/Mar/202324/25               |
| Case Status                                                                                                                                                      | Case Deferred                               |
| Party Name                                                                                                                                                       | STERLITE POWER TRANSMISSION LIMITED         |
| Meeting Number and Date                                                                                                                                          | NC/ 2/ MEET/ Mar/ 202324/ 25 and 03/05/2024 |
| HQ File Number                                                                                                                                                   | HQRNORM APPLY 00000414AM25                  |
| RA File Number                                                                                                                                                   | 05AX04002114 AM24                           |
| Licence No and Date                                                                                                                                              | 0511025153/24/04/2024                       |
| Norms Committee Decision:                                                                                                                                        |                                             |
| The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: |                                             |
| I. Detailed calculations for the requirement of each raw material, export product wise supported by the                                                          |                                             |

cross sectional diagram of the cable/ Buyers data sheet.

II. Total Net weights of each cable including the net weights of all inputs (imported as well indigenous, except packing materials)

III. Material balancing viz. net content of each imported and indigenous input, export product wise.

The case stands deferred.